



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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		1940 ആശ്വിനം 3 3rd Aswina 1940		

PART III Stores Purchase

Agriculture Development and Farmers' Welfare Department

ടെണ്ടർ പരസ്യം

നമ്പർ റി.ബി(3) 7201/17(3). 2018 സെപ്റ്റംബർ 1.

2018-19 വർഷത്തിൽ ജില്ലാ പഞ്ചായത്ത് ജനകീയ ആസൂത്രണ പദ്ധതി പ്രൊജക്ട് നമ്പർ S 1178/19 പ്രകാരം താഴെപ്പറയുന്ന സ്പെസിഫിക്കേഷനുകളോടെയുള്ള ചരക്ക് വാഹനം നൽകുന്നതിന് പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർ, സിവിൽസ്റ്റേഷൻ, കോട്ടയം മുദ്രവച്ച ക്വട്ടേഷനുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 4,95,000.

ടെണ്ടർ തീയതി—11-10-2018, 12 മണി.

സ്പെസിഫിക്കേഷൻ

- ഒരു ക്യാബിനുള്ള നാലുചക്ര പിക്ക്പ്പ് വാഹനം
- മാക്സിമം പവർ 55 HP @ 3300 RPM
- GVW-2500 Kg.
- പേ ലോഡ് 1.25 MT
- കാർഗോ ബോക്സ് 8.2 ft. X 5.3 ft. X 1.25 ft.

- വീൽ ബേസ് 2500 mm
- മാക്സിമം സ്പീഡ് 80 Kmph
- ഡിസ്പ്ലൈസ്മെന്റ് ക്യാബിനറി 1500 സിസി
- ഗിയറുകളുടെ എണ്ണം 5 F, 1 R
- TDCR ടൈപ്പ് എൻജിൻ
- മാക്സിമം ടോർക് 160 Nm @ 1600 2400 rpm
- സിറ്റിംഗ് D + 1

നിബന്ധനകൾ

- പൂരിപ്പിച്ച ടെണ്ടറുകൾ പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർ, പ്രിൻസിപ്പൽ കൃഷി ഓഫീസ്, കോട്ടയം-686 002 എന്ന വിലാസമെഴുതിയ കവറിൽ അടക്കം ചെയ്ത് 11-10-2018-ന് രാവിലെ 11.45 മണിവരെ സ്വീകരിക്കുന്നതാണ്.
- കവറിനു മുകളിൽ വാഹന ടെണ്ടർ 2018-19 എന്ന് രേഖപ്പെടുത്തി അപേക്ഷകൻ പൂർണ്ണ മേൽവിലാസം, ഫോൺ നമ്പർ സഹിതം എഴുതി നൽകേണ്ടതാണ്. ടെണ്ടർ വില 2,000-ം ജി.എസ്.ടി.യും ആയിരിക്കും.

- 3. 11-10-2018-ന് പകൽ 12 മണിക്ക് കോട്ടയം പ്രിൻസിപ്പൽ അഗ്രികൾച്ചർ ഓഫീസിൽ ടെണ്ടറുകൾ സമർപ്പിച്ചിട്ടുള്ള സന്നിഹിതരായവരുടെ സാന്നിധ്യത്തിൽ ടെണ്ടറുകൾ തുറന്ന് പരിശോധിക്കുന്നതും മേലധികാരികളുടെ അംഗീകാരത്തിനു വിധേയമായി സ്പെസിഫിക്കേഷനുകൾ പ്രകാരമുള്ള കുറഞ്ഞ തുക വാഗ്ദാനം ചെയ്ത വ്യക്തിക്ക് താൽക്കാലികമായി ഉറപ്പിക്കുന്നതും ആണ്.
- 4. ടെണ്ടറിൽ പങ്കെടുക്കുന്നവർ നിരതദ്രവ്യമായി ` 12,250 SBI കളക്ടറേറ്റ് ബ്രാഞ്ചിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് ടെണ്ടറിനു മുമ്പായി സമർപ്പിക്കേണ്ടതാണ്.
- 5. ടെണ്ടർ ഉറപ്പിച്ചു കിട്ടുന്ന കരാറുകാരൻ സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി 12,250-ന്റെ ഡി.ഡി സമർപ്പിക്കേണ്ടതും ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്ന ഓർഡർ പ്രകാരം നിർദ്ദിഷ്ട സമയത്ത് വാഹനം എത്തിച്ചു തരേണ്ടതുമാണ്.
- 6. ടെണ്ടർ ദിവസം സർക്കാർ പൊതു അവധി പ്രഖ്യാപിക്കുകയോ മറ്റു കാരണത്താൽ ഓഫീസ് പ്രവർത്തിക്കാതെ വരികയോ ചെയ്താൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം ഇതേസമയത്ത് ടെണ്ടർ നടത്തുന്നതായിരിക്കും.
- 7. വാഹന വിലയോടൊപ്പം ഇൻഷുറൻസ് ചാർജ്ജ്, ടാക്സ്, രജിസ്ട്രേഷൻ ചാർജ്ജ് എന്നിവ പ്രത്യേകം ഇൻവോയ്സ് ആയി സമർപ്പിക്കേണ്ടതാണ്.
- 8. വാഹനത്തിന്റെ സ്പെസിഫിക്കേഷനുകളും ചിത്രവും ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കണം.
- 9. ടെണ്ടർ സംബന്ധിച്ച എല്ലാ സർക്കാർ നിബന്ധനകളും ഇതിനും ബാധകമായിരിക്കും.
- 10. പ്രത്യേക കാരണം കൂടാതെ തന്നെ ടെണ്ടർ നടപടി വേണ്ടെന്നു വെക്കാൻ കോട്ടയം പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർക്ക് അധികാരമുണ്ടായിരിക്കും.
- 11. യാതൊരു കാരണവശാലും ടെണ്ടർ ഫോമിന്റെ വില തിരികെ ലഭിക്കുന്നതല്ല.

പ്രിൻസിപ്പൽ കൃഷി (ഒപ്പ്)
 ഓഫീസറുടെ കാര്യാലയം, പ്രിൻസിപ്പൽ കൃഷി ഓഫീസർ.
 കോട്ടയം.

Ayurveda Medical Education Department

ദർഘാസ് പരസ്യം
 [നമ്പർ 05/2018-19]

നമ്പർ സി1-3215/2018. 2018 സെപ്റ്റംബർ 7.

തൃപ്പൂണിത്തുറ ഗവൺമെന്റ് ആയുർവേദ കോളേജിലെ പ്രസൂതിതന്ത്ര വകുപ്പിലേക്ക് Automatic Birthing Simulator വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും നിർദ്ദിഷ്ട ഫോറത്തിൽ സീൽചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഉദ്ദേശവില— 3,30,000.
 നിരതദ്രവ്യം— 3,300.

ദർഘാസ് ഫോറത്തിന്റെ വില:
 ഒറിജിനൽ— 784.
 ഡ്യൂപ്ലിക്കേറ്റ്— 392.

ദർഘാസ് ഫോറം വിൽക്കുന്ന തീയതിയും സമയവും—10-9-2018 രാവിലെ 10.30 മണി മുതൽ 28-9-2018 2 മണി വരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—1-10-2018, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—1-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് 31-3-2019 വരെ പ്രാബല്യത്തിൽ ഇരിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറങ്ങൾ തപാലിൽ ലഭിക്കുന്നതിന് ഫോറത്തിന്റെ വിലയ്ക്കുപുറമെ ` 50 കൂടുതൽ അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ എന്നിവ സ്വീകാര്യമല്ല. ഫോറം വി. പി. പി. വഴി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നീട്ടിവയ്ക്കുന്നതിനും യാതൊരു കാരണവും കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കുന്നതാണ്. സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ് നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ കോളേജ് ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

[No. 05/2018-19]

No. C1-3215/2018. 7th September 2018.

Sealed tenders are invited for the Supply of Automatic Birthing Simulator to the Department of Prasuthithantra in Govt. Ayurveda College, Tripunithura.

The tenders should be superscribed "Tender for the supply of Automatic Birthing Simulator" and addressed to the Principal, Govt. Ayurveda College, Tripunithura.

P.A.C— ` 3,30,000.
 EMD— ` 3,300.

Cost of tender form (Non refundable) (including taxes):

Original— ` 784.
 Duplicate— ` 392.

` 50 will be charged extra towards the postage if the tender form has to be sent by post.

Date and time for sale of tender forms—10-9-2018 10.30 a. m. to 28-9-2018, 2 p. m.

Last date and time for receipt of tender— 1-10-2018, 2 p. m.

Date and time for opening of tender— 1-10-2018, 3 p. m.

Date upto which the rates are to be firm—31-3-2019.

Intending tenderers may on application to the Principal, Government Ayurveda College, Tripunithura obtain the requisite tender forms against cash remittance. The tender form is not transferable. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms the form will not be sent per V. P. P.

Government Ayurveda College, Tripunithura. (Sd.) Principal.

Collegiate Education Department

ദർഘാസ് പരസ്യം

നമ്പർ എ1-449/2018/ജി.സി.കെ.എൻ. 2018 സെപ്റ്റംബർ 4.

കുളത്തൂർ ഗവൺമെന്റ് കോളേജിൽ 2018-19 വർഷം 2,00,000-ന് ബയോകെമിസ്ട്രി, കെമിസ്ട്രി, സുവോളജി, ജ്യോഗ്രഫി എന്നീ ഡിപ്പാർട്ടുമെന്റുകളിൽ Lab Items വാങ്ങുന്നതിനായി മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 4-10-2018 ഉച്ചയ്ക്കുശേഷം 2 മണിവരെ ആയിരിക്കും. അന്നേ ദിവസം പകൽ 3 മണിക്ക് ഹാജരുള്ള കരാറുകാരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ തുറക്കുന്നതാണ്. മേൽപ്പറഞ്ഞ തീയതി ഏതെങ്കിലും കാരണവശാൽ അവധി ആകുകയാണെങ്കിൽ തൊട്ടടുത്ത പ്രവൃത്തി ദിവസം പ്രസ്തുത സമയങ്ങളിൽ ടെണ്ടർ നടപടികൾ ചെയ്യുന്നതായിരിക്കും.

അടങ്കൽ തുക— 2,00,000.

നിരതദ്രവ്യം—1 % (2,000.)

ദർഘാസ് പ്രമാണത്തിന്റെ വില (നികുതി ഉൾപ്പെടെ):

ഒറിജിനൽ— 680.

ഡ്യൂപ്ലിക്കേറ്റ്— 340.

ദർഘാസ് പ്രമാണങ്ങളും സാധനങ്ങളുടെ വിവരങ്ങളും കോളേജ് ഓഫീസിൽ നിന്നും 4-10-2018 ഉച്ചയ്ക്ക് 1 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് പ്രമാണങ്ങൾ തപാലിൽ വേണ്ടവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ആർട്സ് ആന്റ് സയൻസ് കോളേജ്, കുളത്തൂർ, നെയ്യാറ്റിൻകര എന്ന വിലാസത്തിൽ തപാൽ കൂലിയായി 40 കൂടി അയയ്ക്കേണ്ടതാണ്. 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക കരാർ ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിന്റെ നിരതദ്രവ്യമായ തുക എസ്.ബി.ഐ., പാറശ്ശാല ബ്രാഞ്ചിൽ നിന്ന് മാറാവുന്ന രീതിയിലുള്ള ഡി. ഡി. ആയി സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഉൾക്കൊള്ളിക്കാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. മേൽ പറഞ്ഞിരിക്കുന്ന വ്യവസ്ഥകൾ പാലിക്കപ്പെടാത്ത ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. കേരള സ്റ്റോർ പർച്ചേസ് നിയമങ്ങൾ ഇതിന് ബാധകമാണ്. പ്രത്യേക കാരണമോ മുന്നറിയിപ്പുകളോ കൂടാതെ ഈ ദർഘാസ് റദ്ദാക്കുന്നതിനുള്ള അധികാരം ഇതിൽ ഒപ്പ് വച്ചിട്ടുള്ള ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമാണ്.

No. A1-449/2018/GCKN. 4th September 2018.

Sealed tenders are invited for the Supply of Lab Items in the Departments of Biochemistry, Chemistry, Zoology & Geography Plan Fund for the year 2018-19.

The envelopes containing tenders should be superscribed "For supply of Lab Items for the Academic year 2018-19", and addressed to the Principal, Government Arts and Science College, Kulathoor, Neyyattinkara. Last date for receiving tenders will be 2 p.m. on 4-10-2018. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 4-10-2018 in the presence of the tenderers or their authorised representatives who may be present at that time. In case of declaring holiday on 4-10-2018 the last date will be next working day. Estimated cost is 2,00,000. (The price quoted should be inclusive of all taxes, duties, cesses etc.) Specification of list of items are available in office.

Earnest Money Deposit—1% (2,000).

Cost of tender form (Inclusive of G.S.T):

Original— 680.

Duplicate— 340.

Self addressed stamped cover should be enclosed with the application for tender forms to be sent by post. The tender forms are not transferable. 1% of Earnest Money Deposit in D. D. on the Parassala branch of S.B.I. drawn in favour of the Principal, Govt. Arts and Science College, Kulathoor should be submitted along with the tender. All the rules of the store purchase manual is applicable. Sale of tender forms will be closed at 1 p.m. on 4-10-2018. Tender should execute an agreement in Kerala Stamp Paper worth 200.

Government Arts & Science College, Kulathoor, Neyyattinkara.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ A5/2158/CIUP/18/UC(2). 2018 സെപ്റ്റംബർ 5.

തിരുവനന്തപുരം യൂണിവേഴ്സിറ്റി കോളേജിൽ പ്രിൻ്റർ, എ3 ഫോട്ടോകോപ്പിയർ എന്നിവ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു.

മുഖവില— 1,50,000 (ജി.എസ്.ടി. ഉൾപ്പെടെ).

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, യൂണിവേഴ്സിറ്റി കോളേജ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ 3-10-2018-ന് 2 മണിക്കകം ലഭിക്കത്തക്കവണ്ണം സമർപ്പിക്കേണ്ടതാണ്. കവറിനു മുകളിൽ "പ്രിൻ്റർ, എ3 ഫോട്ടോകോപ്പിയർ എന്നിവ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്" എന്നും ദർഘാസ് പരസ്യത്തിന്റെ നമ്പരും രേഖപ്പെടുത്തേണ്ടതാണ്. 2 മണിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസുകാരുടേയോ അവരുടെ പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറങ്ങൾ കോളേജ് ഓഫീസിൽ നിന്നും 3-10-2018 വരെ പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ 10.30 മുതൽ 1 മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ജി. എസ്. ടി. ഉൾപ്പെടെ 448 ആണ്.

ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ദർഘാസിന്റെ 1% (മിനിമം 1,500-ൽ കുറയാൻ പാടില്ല) തുക EMD ആയി നൽകേണ്ടതാണ്. EMD തുക DD ആയി സമർപ്പിക്കേണ്ടതാണ്.

പട്ടിക പ്രകാരമുള്ള സാധനങ്ങൾ മൊത്തമായോ, ഭാഗികമായോ നൽകുന്നതിനുള്ള നിരക്കുകൾ രേഖപ്പെടുത്താവുന്നതാണ്. ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന സ്ഥാപനങ്ങൾക്ക് ടി സ്ഥാപനങ്ങൾ നൽകുന്ന സാധനത്തിന്റെ ഗുണമേന്മകൂടി കണക്കിലെടുത്ത് ഭാഗികമായോ, മൊത്തമായോ വിതരണ ഉത്തരവ് നൽകുന്നതാണ്.

വിതരണ ഉത്തരവ് ലഭിച്ചുകഴിഞ്ഞാൽ 20 ദിവസത്തിനകം സാധനങ്ങൾ കോളേജ് ഓഫീസിൽ എത്തിക്കേണ്ടതാണ്. അതിനായി യാതൊരുവിധ കടത്തുകൂലിയും കയറ്റിറക്കുകൂലിയും നൽകുന്നതല്ല. ഓരോ സാധനത്തിനും വാറ്റ് നികുതിയും, സെസ്സും ഉൾപ്പെടെയുള്ള വിലകളാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. വിതരണ ഉത്തരവ് ലഭിച്ച നിശ്ചിത സമയ പരിധിക്കുള്ളിൽ സാധനങ്ങൾ നൽകാതിരുന്നാൽ തൊട്ടടുത്ത ദർഘാസുകാരന് ഉടനെ വിതരണ ഉത്തരവ് നൽകുന്നതും, ഇത്തരത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടം ആദ്യ ദർഘാസുകാരനിൽനിന്ന് ഈടാക്കുന്നതിനുള്ള നിയമാനുസൃത നടപടികൾ സ്വീകരിക്കുന്നതും ടി സ്ഥാപനത്തെ കരിവട്ടികയിൽ ഉൾപ്പെടുത്തുന്നതുമാണ്.

ദർഘാസിൽ പറയുന്ന തുകയേക്കാൾ കൂടുതൽ ഒരിക്കലും ആവശ്യപ്പെടാൻ പാടില്ലാത്തതും അപ്രകാരം തുക വർദ്ധിപ്പിച്ചു നൽകുന്നതല്ലാത്തതുമാകുന്നു.

വിതരണ ഉത്തരവ് ലഭിക്കുന്നവർ സാധനങ്ങൾ നൽകുന്നതോടൊപ്പം അതിന്റെ വില രേഖപ്പെടുത്തിയ ഇൻവോയ്സിന്റെ മൂന്ന് പകർപ്പുകളും ഹാജരാക്കേണ്ടതാണ്. സാധനങ്ങൾ നൽകുന്നതിനു മുൻപ് 200 മുഖവിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ സ്റ്റോർ പർച്ചേസ് മാനുവൽ അപ്പൻഡിക്സ് XVII പ്രകാരമുള്ള കരാർ സമ്മതപത്രവും സപ്ലൈ ഓർഡറിൽ പറയുന്ന തുകയുടെ 5% തുകയ്ക്കുള്ള ഡി. ഡി., സെക്യൂരിറ്റി ഡെപ്പോസിറ്റും ഹാജരാക്കിയിരിക്കേണ്ടതാണ്.

ദർഘാസ് തീയതിയിൽ മാറ്റം വരുത്തുന്നതിനോ, റദ്ദാക്കുന്നതിനോ ഉള്ള പൂർണ്ണ അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

No. A5-2158/CIUP/18/UC(2). 5th September 2018.

Sealed tenders are invited for the Supply of Printer & Photocopier in University College, Thiruvananthapuram under Plan Fund 2018-19.

Face Value—` 1,50,000 (Including GST).

The envelopes containing the tenders should be superscribed as "Supply of Printer & A3 Photocopier" and addressed to The Principal, University College, Thiruvananthapuram so as to reach in this College on or before 2 p. m. on 3-10-2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 3-10-2018 in the presence of the tenderers or their authorized representatives who may be present at that time.

Tender forms can be had from the College Office from 10 a. m. to 1 p. m. on the working days till 3-10-2018. The cost of the tender form is ` 448 including GST. The cost of duplicate tender form will be ` 224 which is price fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferrable.

Along with tender, EMD @ 1% of the amount tendered, subject to a minimum of ` 1,500 should also be submitted in the form of Demand Draft. Tenders without sufficient EMD are liable to be rejected. The firm who are exempted from furnishing EMD should be enclosed the attested copy of exemption order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ` 200.

The Price quoted should be inclusive of all taxes and duties. Otherwise rate of taxes charged upon each item should be quoted against the prices of each item. The rate quoted should be valid upto 2019 March 31.

The successful tenderers should sign an agreement in Kerala Stamp Paper worth ` 200 and deposit 5% value of the contract as Security Deposit.

After receiving the supply order, the articles should be supplied in the College Office within 20 days at the cost of the firm itself. The payment will be effected only after the receipt of the articles in good condition and satisfying the quality.

If the last date of receipt of the tender or the opening date of the tender is declared as holiday then the same will be postponed to the next working day.

The Principal reserves the right to reject all or any of the tenders without assigning any reason.

University College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ ബി/659/2018.

2018 സെപ്റ്റംബർ 1.

ഇലതൂർ ഗവ. കോളേജിലേക്ക് 2018-19 സാമ്പത്തിക വർഷം Starting of new course scheme-ൽ ` 1,00,000-ന്റെ ലാബ് ഉപകരണങ്ങളും കെമിക്കൽസും നൽകുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ കവറിനു പുറത്ത് "2018-19 സാമ്പത്തിക വർഷം Starting of new course scheme-ൽ ` 1,00,000-ന്റെ ലാബ് ഉപകരണങ്ങളും കെമിക്കൽസും നൽകുന്നതിനുള്ള ദർഘാസുകൾ" എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഇലതൂർ ഗവൺമെന്റ് കോളേജ്, ഇലതൂർ പി. ഒ., പത്തനംതിട്ട, പിൻ-689 643 എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതാണ്. ദർഘാസുകൾ 2018 ഒക്ടോബർ മാസം 10-ാം തീയതി പകൽ 2 മണിവരെ സ്വീകരിക്കുന്നതാണ്. തമസിച്ചു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2018 ഒക്ടോബർ മാസം 10-ാം തീയതി പകൽ 3 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരുണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം 2018 ഒക്ടോബർ മാസം 10-ാം തീയതി പകൽ 1 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്ന് ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ` 648 (ജി.എസ്.ടി. ഉൾപ്പെടെ) ആകുന്നു. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 324 ആകുന്നു. ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കേണ്ടവർ വിലയുടെ ഡിമാന്റ് ഡ്രാഫ്റ്റും മേൽവിലാസം എഴുതിയ കവറും സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസിൽ കാണുന്ന നിരക്കുകൾക്ക് 2019 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിനൊപ്പം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ` 1,500-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി.പി.പി. ആയി ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. കൂടുതൽ വിവരങ്ങൾക്ക് ബന്ധപ്പെടേണ്ട നമ്പർ-0468 2263636.

No. B/659/2018. 1st September 2018.

Sealed tenders are invited for the supply of Lab Equipments and Chemicals for ` 1,00,000 under Starting of New Courses Scheme 2018-19 (Plan) for Govt. College, Elanthoor.

The Cover containing the tender should be superscribed "Tender for the supply of Lab Equipments and Chemicals for ` 1,00,000 Under Starting of New Courses Scheme 2018-19 (Plan)" and addressed to the Principal, Government Arts and Science College, Elanthoor, Elanthoor P.O., Pathanamthitta-689 643. Last date for the receipt of tender is 2 p. m. on 10th October 2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 10th October 2018 in the presence of such tenderers or their authorized representatives who may present at that time.

Intending tenderers may, on application to the Principal, Government College, Elanthoor, Elanthoor P.O., Pathanamthitta to obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by a cash remittance of ` 648 (including GST) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ` 648 on the local branch of SBI drawn in favour of the Principal, Government College, Elanthoor and self addressed Stamped cover should be enclosed with the Application for tender forms to be sent by post. The tender form are not transferable. Sale of tender form will be closed at 1 p. m. on 10th October 2018. Cheques or stamps will not be accepted towards the cost of tender forms. Duplicate tender forms, if required will be issued at ` 324 (Inclusive of GST) per copy.

The rate quoted should be valid up to 31-3-2019. An agreement in the prescribed form in Kerala Government Stamp paper worth ` 200 should be enclosed with the Tender. Demand Draft for ` 1,500 (1% minimum ` 1,500) on the local branch of SBI drawn in favour of the Principal, Government College, Elanthoor should be submitted along with the tender as Earnest Money Deposit.

(2)

നമ്പർ ബി/573/2018. 2018 സെപ്റ്റംബർ 1.

ഇലന്തൂർ ഗവ. കോളേജിലേക്ക് 2018-19 സാമ്പത്തിക വർഷം Development of Lab & Library Scheme-ൽ ` 1,00,000-ന്റെ ലാബ് ഉപകരണങ്ങളും കെമിക്കൽസും നൽകുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ കവറിനു പുറത്ത് "2018-19 സാമ്പത്തിക വർഷം Development of Lab & Library scheme-ൽ ` 1,00,000-ന്റെ ലാബ് ഉപകരണങ്ങളും കെമിക്കൽസും നൽകുന്നതിനുള്ള ദർഘാസുകൾ" എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഇലന്തൂർ ഗവൺമെന്റ് കോളേജ്, ഇലന്തൂർ പി. ഒ., പത്തനംതിട്ട പിൻ-689 643 എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്. ദർഘാസുകൾ 2018 ഒക്ടോബർ മാസം 10-ാം തീയതി പകൽ 2 മണിവരെ സ്വീകരിക്കുന്നതാണ്. താമസിച്ച് കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2018 ഒക്ടോബർ മാസം 10-ാം തീയതി പകൽ 3 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരുണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം 2018 ഒക്ടോബർ മാസം 10-ാം തീയതി പകൽ 1 മണിവരെ കോളേജ് ഓഫീസിൽ നിന്ന് ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ` 648 (ജി.എസ്.ടി. ഉൾപ്പെടെ) ആകുന്നു. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 324 ആകുന്നു. ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കേണ്ടവർ വിലയുടെ ഡിമാന്റ് ഡ്രാഫ്റ്റും മേൽവിലാസവും എഴുതിയ കവറും സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസിൽ കാണുന്ന നിരക്കുകൾക്ക് 2019 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിനൊപ്പം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ` 1,500-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി.പി.പി. ആയി ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. കൂടുതൽ വിവരങ്ങൾക്ക് ബന്ധപ്പെടേണ്ട നമ്പർ-0468 2263636.

No. B/573/2018. 1st September 2018.

Sealed tenders are invited for the supply of Lab Equipments and Chemicals for ` 1,00,000 Under Development of Lab and Library Scheme 2018-19 (Plan) for Govt. College, Elanthoor.

The Cover containing the tender should be superscribed "Tender for the supply of Lab Equipments and Chemicals for ` 1,00,000-Under Development of Lab and Library (Plan) Scheme 2018-19" and addressed to the Principal, Government Arts and Science College, Elanthoor, Elanthoor P.O., Pathanamthitta-689 643. Last date for the receipt of tender is 2 p. m. on 10th October 2018. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 10th October 2018 in the presence of such tenderers or their authorized representatives who may present at that time.

Intending tenderers may, on application to the Principal, Government College, Elanthoor, Elanthoor P.O., Pathanamthitta to obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by a cash remittance of ` 648 (including GST) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ` 648 on the local branch of SBI drawn in favour of the Principal,

Government College, Elanthoor and self addressed Stamped cover should be enclosed with the Application for tender forms to be sent by post. The tender forms are not transferable. Sale of tender form will be closed at 1 p. m. on 10th October 2018. Cheques or Stamps will not be accepted towards the cost of tender forms. Duplicate tender forms, if required will be issued at ` 324 (Inclusive of GST) per copy.

The rate quoted should be valid up to 31-3-2019. An agreement in the prescribed form in Kerala Government Stamp paper worth ` 200 should be enclosed with the Tender. Demand Draft for ` 1,500 (1% minimum ` 1,500) on the local branch of SBI drawn in favour of the Principal, Government College, Elanthoor should be submitted along with the tender as Earnest Money Deposit.

Government College,
Elanthoor, Pathanamthitta.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം
[നമ്പർ 02/2018-19]

നമ്പർ ബി1-193/2018.

2018 ആഗസ്റ്റ് 21.

മലപ്പുറം ഗവൺമെന്റ് വനിതാ കോളേജിലേക്ക് 2018-19 സാമ്പത്തിക വർഷത്തിലെ പ്ലാൻ സ്കീമിൽ ` 3,00,000-ന്റെ സയൻസ് ലാബ് അനുബന്ധ സാമഗ്രികൾ എന്നിവ വിതരണം ചെയ്യുന്നതിന് തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകൾ അടക്കം ചെയ്ത കവറിന് മുകളിൽ "2018-19 വർഷത്തിൽ പ്ലാൻ സ്കീമിൽ സയൻസ് ലാബ് ഉപകരണങ്ങളും, കെമിക്കലുകളും (എസ്.എൻ.സി) എന്നിവ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്" എന്നെഴുതി സ്പെഷ്യൽ ഓഫീസർ, ഗവൺമെന്റ് വനിതാ ആർട്ട്സ് ആന്റ് സയൻസ് കോളേജ്, മുണ്ടുപറമ്പ, മലപ്പുറം, മലപ്പുറം ജില്ല, കേരളം, പിൻകോഡ്-676 509 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 10-10-2018-ന് ഉച്ചയ്ക്കുശേഷം 1 മണിവരെ ആകുന്നു. ദർഘാസുകൾ അന്നേ ദിവസം ഉച്ചയ്ക്കുശേഷം 2.30 മണിക്ക് തുറക്കുന്നതുമാണ്. പുരിപ്പിച്ച അസ്സൽ ദർഘാസുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് ഫോറം ലഭിക്കുന്നതിന് താഴെ കാണിച്ച വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 672 (മൂല്യ വർദ്ധിത നികുതിയുൾപ്പെടെ) അടയ്ക്കേണ്ടതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ഫോറത്തിന്റെ വില ` 336. പ്രസ്തുത സംഖ്യ യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപന 10-10-2018 ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകൾ, ഡ്രാഫ്റ്റുകൾ എന്നിവ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ വി.പി.പി.ആയും അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറം രജിസ്റ്റേർഡ് തപാലിൽ ലഭിക്കുവാൻ ഒറിജിനൽ ദർഘാസ് ഫോറത്തിന്റെ വിലയും,

രജിസ്റ്റേർഡ് തപാൽ ചാർജ്ജും ഉൾപ്പെടെ ` 712 മണിയോർധനായി അടയ്ക്കാവുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്. കേരളത്തിന് പുറത്തുള്ള സ്ഥാപനങ്ങൾ ടെണ്ടർ ഫോറം തപാലിൽ ലഭിക്കാൻ ടെണ്ടർ ഫോറത്തിന്റെ വിലയുടെ കൂടെ കേരള മുദ്രപത്രത്തിന്റെ വിലയായ ` 200 കൂടി അധികമായി അയച്ചു തരേണ്ടതാണ്. സാധനങ്ങൾ വിതരണ ഉത്തരവ് ലഭിച്ച് 20 ദിവസത്തിനകം കോളേജ് ഓഫീസിൽ സ്വന്തം ചെലവിൽ എത്തിക്കേണ്ടതാണ്. ഓരോ സാധനത്തിന്റെയും വിലനിരക്കും വിൽപന നികുതിയും മറ്റ് ഉപാധികളും പ്രത്യേകമായി കാണിക്കേണ്ടതാണ്. വില നിലവാരത്തിന് 31-3-2019 വരെ പ്രബല്യമുണ്ടായിരിക്കുന്നതാണ്.

വില നിരക്കുകൾ ഓരോ കമ്പനിയുടെയും പ്രത്യേകം കാണിക്കേണ്ടതാണ്.

ദർഘാസ് ഫോറത്തിന്റെ കൂടെ, നിരതദ്രവ്യമായി വിതരണം ചെയ്യാനുദ്ദേശിക്കുന്ന സാധനങ്ങളുടെ വിലയുടെ ഒരു ശതമാനം നിരക്കിൽ വരുന്ന തുകയ്ക്ക് സ്പെഷ്യൽ ഓഫീസറുടെ പേരിൽ എസ്.ബി.ഐ. മലപ്പുറം സിവിൽ സ്റ്റേഷൻ ബ്രാഞ്ചിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് അടക്കം ചെയ്യേണ്ടതാണ്. നിരതദ്രവ്യം അടയ്ക്കുന്നതിൽ നിന്നും ഒഴിവാക്കിയിട്ടുണ്ടെങ്കിൽ കമ്പനികൾ ഒഴിവാക്കിയ ഉത്തരവിന്റെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പ് അടക്കം ചെയ്യേണ്ടതാണ്. ഏറ്റവും ചുരുങ്ങിയ നിരതദ്രവ്യ തുക ` 1,500 ആണ്. മതിയായ നിരതദ്രവ്യം അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. നിരതദ്രവ്യത്തിന് പലിശ ലഭിക്കുന്നതല്ല. വിശദ വിവരങ്ങൾ ഓഫീസ് പ്രവൃത്തി സമയത്ത് നേരിട്ട് അന്വേഷിച്ച് അറിയാവുന്നതാണ്.

യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ദർഘാസ് മാറ്റുവാനോ റദ്ദാക്കുവാനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള ആളിൽ നിക്ഷിപ്തമാണ്. ഓഫീസിലെ പണമിടപാടുകൾ ഉച്ചയ്ക്കു ശേഷം 2 മണിവരെ മാത്രമായിരിക്കും.

[No. 02/2018-19]

No. B1-193/2018.

21st August 2018.

Sealed tenders are invited for the supply of Science Lab Equipments and Chemicals for Govt. Arts & Science College for Women, Munduparamba, Malappuram for total cost of ` 3,00,000 under 2018-19 Plan Scheme. The envelope containing the tender should be superscribed "Science Lab Equipment's & Chemicals (SNC) Plan Scheme during 2018-19" and addressed to the Special Officer, Government Arts & Science College for Women, Munduparamba, Malappuram, Malappuram District, Kerala, Pin-676 509. The last date of receipt of tender is at 1 p.m. on 10-10-2018. Late tenders will not be accepted on any account. The tenders will be opened at 2.30 p. m. on the same day. The intending tenderers may make an application to the Special Officer to obtain the requisite tender form, in which tender should be submitted. The original tender form duly filled only will be accepted.

Application for the tender form should be accompanied by a cash remittance of ₹ 672 (including GST). Rate of duplicate tender form is ₹ 336 which is price fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 noon on 10-10-2018. Cheques, drafts and postal orders will not be accepted towards the cost of tender form and the tender form will not be sent by V.P.P. Those who require tender form by registered post should sent the cost of tender form ₹ 712 including postal charges by money order. Every tender should be accompanied by an agreement in the Kerala Stamp Paper worth ₹ 200. Those firms outside Kerala who want to get tender form by post should send ₹ 200 as cost of Kerala Stamp Paper, along with the cost of tender form. The articles should be supplied within 20 days on receipt of the purchase order in the College office at their expenses.

The rates of various companies may be quoted separately.

The period of firmness of rate quoted will be upto 31-3-2019. Rates, S.T. and condition of supply of articles should clearly be stated separately in respect of each item.

The tenders should be accompanied by an EMD of 1% (one percent) of the quoted value in the Form of Demand Draft in favour of the Special Officer which can be encashed at SBI, Civil Station Branch, Malappuram only. The minimum EMD should be ₹ 1,500. Tenders without sufficient EMD are liable to be rejected. EMD will not carry any interest. The firm who are exempted from furnishing EMD should enclose the attested copy of exemption order.

More details can be had from the College office during the working days.

The undersigned will have the right to cancel or extend the tender at any time without further notice.

All cash transactions are upto 2 p.m. in the college office.

Govt. Arts & Science College
for Women, Munduparamba,
Malappuram.

(Sd.)
Special Officer.

Fire and Rescue Services Department

e-TENDER NOTICES

(1)

No.C-6330/18-4.

1st September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 7 Numbers of Breathing Apparatus Set as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in> Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - RFOKKD-e-Tender No. 04/2018-19/S/N— ₹ 7,00,000.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)— ₹ 1,400 + GST @ 18%.

Date of pre bid meeting—11-9-2018, 11 a. m.

Closing date and time of e-tender—3-10-2018, 4 p. m.

Last date and time of receipt of e-tender—3-10-2018, 4 p. m.

Date of sample verification—8-10-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—6-10-2018, 11 a. m.
2. Financial bid—9-10-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D. to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options-State Bank of India SBI Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Regional Fire Office, Kozhikode, on the date prescribed, with sample of Breathing Apparatus Set (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender from shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of complete Specifications of the product along with diagrams intended to supply.

The Bidder should prepare the Specification compliance statement in the following proforma and upload it duly signed. The specification compliance statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Breathing Apparatus Set

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre-bid meeting

A pre-bid meeting will be held at Fire and Rescue Services Regional Fire Office, Kozhikode on the date and time as mentioned above. Bidders can participate in the pre-bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dokkd.frs@kerala.gov.in and by contacting The Regional Fire Office, Fire and Rescue Services, Kozhikode in Phone Number-09497920107.

Tender Opening and evaluation:

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Fire Office, Kozhikode with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Fire Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Breathing Apparatus Set should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e., the financial bid of the concerned competent firm will be evaluated by the Regional Fire Office Committee (Finance) for consideration.

THE BIDDER SHOULD UPLOAD THE SUPPORTING DOCUMENTS ALONG WITH THE TECHNICAL COVER

(g) The originals of Technical Specification Compliance Statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Fire Officer, Fire and Rescue Services, Kozhikode or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send e-mail to dokkd.frs@kerala.gov.in or Fax to 0495-2323191.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Kozhikode District Court.

Specification for Self Contained Breathing Apparatus

- The set shall be self-contained open circuit type compressed air breathing apparatus fully conforming to EN-137 CLASS II: 2006 standards.
- The BA set shall have self contained air cylinder, back plate, face mask lung demand regulator, pressure reducing valve, pressure hoses, warning whistle unit etc. for safe use.
- The compressed air breathing apparatus shall be so designed that it should operate in any harsh environment and must be capable to withstand the rough use of fire brigade. Also the wearer could breathe comfortably, without any risk of poisonous gas entering the breathing circuit from the surrounding environment.
- The maximum duration of the set shall not be less than 45 minutes.
- The main valve of the air cylinder shall be so arranged that it can be operated in worn position by the wearer.

2. AIR CYLINDER

- The cylinder of the set shall be approved PESO India/CCOE approved and certificate to the effect shall be submitted along with the tender.
- The air cylinder shall have a minimum water capacity of 6 to 8 liters and breathing air capacity of minimum 1800 liters when filled at a pressure of 300 bar.
- The working pressure of the cylinder shall not be less than 300 Bar and the test pressure shall be 1.5 times the working pressure.
- The weight of cylinder shall not be more than 5 kg.
- The cylinder of the set should be made of light weight composite material with aluminium liners wrapped in carbon fibre with a glass over wrap and surface should be resin finished.
- The cylinder shall be marked with photo luminescent strips.

3. CYLINDER VALVE

- The cylinder shall be supplied with valve made of nickel plated brass and shall comply with EN 144 II. A test certificate from an authorized test lab shall be produced.
- The design of the valve shall be such that it shall be protected against blockage and shall avoid transmission of particulate matter that may be contained in the compressed air.
- The design and location of the valve shall be such that it shall not be closed accidentally during the use.
- Cylinder valve shall be equipped with Excess flow check valve to avoid accidental sudden release of cylinder pressure during any mishandling of cylinder during emergency situation.

4. FULL VISION FACE MASK

- The face mask shall have reflex sealing, speech diaphragm, inner mask, neck strap, five finger head band and quick connect type connection for lung demand valve.
- The side sealing of the face mask shall be gas tight and shall be possible to fit the face mask on almost all face counters.
- The visor fitted on the face mask shall be made from scratch proof poly carbonate with maximum view to the wearer and shall have demisting characteristics.
- It should have the approval of the latest EN 136 and should have CE mark of conformity.
- The face mask shall be made from silicone rubber.

5. PRESSURE REDUCER

- The set shall be supplied with a small, light, sturdy and encapsulated, high air delivery pressure reducer valve which directly be fitted to the cylinder valve assembly.
- The pressure reducer valve shall reduce the pressure from 300 Bar to 8-10 Bar.
- The pressure reducer valve shall have a high pressure outlet and low Pressure outlet.
- The high pressure outlet shall be connected to pressure gauge and warning whistle unit and the low pressure outlet shall be connected to Lung Demand Valve.
- The pressure reducer valve shall have a provision of safety pressure Relief valve.
- The pressure reducer valve shall comply with the entire safety requirement stipulated under EN-137.
- High and low pressure hose shall be made from the neoprene and natural rubber and shall withstand the respective pressure.

6. LUNG DEMAND VALVE

- The set shall be provided with quick removable type lung demand valve with a rubber hose having a coupling connected to the low pressure side of pressure reducing valve. The LDV should offer stability, quick operation & first breath activation with a switch off button & tough wrap around silicone cover incorporated in an elegant streamlined shape for easy handling-even when wearing gloves.
- It shall be Flame Retardant and Intrinsically safe certified.
- The warning unit should have pneumatic whistle of 90 Decibels sound intensity.
- The warning unit should give audible warning whistle 10 minutes before the nominal duration of the set.
- The cover of the lung demand valve shall be made from silicon.

7. BACK PLATE

- The back plate of BA set shall be glass fibre reinforced polyamide to with stand high heat and flames and ergonomically shaped to give a comfortable distribution of masses and remain steady on the user's back even when crouching or crawling. It should have soft padded harness made of flame retardant fabric, water repellent materials and Extra secure fasteners made for quick on and off. The back plate should be approved to EN 137 class II and CE marked and designed to accept cylinder having diameter from 110 mm to 170 mm. Strong Carrying handle should be provided.
- Cylinder strap should be made of heat resistant material and should be capable of accommodating cylinders of different diameters. The strap should have quick release coupling for changing cylinder.

8. WARNING WHISTLE

- Low Pressure Warning Whistle: BA set must be provided with low pressure warning whistle, which shall operate automatically, when cylinder pressure drops to a predetermined pressure (i.e. air in the cylinder is left for 10 minutes at the rate of 40 liters/minute) for safety margins. It should not be externally adjustable, and the consumption air by warning whistle should not exceed 5 liters/minute. It should be positioned at left shoulder for easy hearing and should produce sound not less than 90 db.

9. HARNESS

- The padded harness should be fire resistant, should not deteriorate or shrink in contact with water/moisture/ water miscible substances or on contact with oil, grease etc. and should provide resistance to chemicals. It shall neither built up static electricity nor retain static charge. It should be fully adjustable to be worn by a fireman having variation in height and waist size. The design should be such that wearer could done the apparatus quickly without the aid of another, including the chest and hip strap. The buckles provided should be quick release type.

10. PRESSURE GAUGE

- Water proof pressure gauge having luminous dial reading up to 400 bars shall be positioned in such a way that it can be read by BA wearer conveniently. It should be mounted in stainless steel case having corrosion resistance and protected by rubber cover. Gauge dial should be photo luminescent and shatter proof polycarbonate glass. It should be mounted on left shoulder. The dial must be marked red to indicate low pressure in the cylinder, in addition to warning whistle set to operate at a pressure when it is left with a 10 minutes air in the cylinder. It should be protected by safety device including restriction valve that will limit the loss of air in event of damage of pressure gauge to 10 liters/minute maximum.

11. CARRYING CASE

- A strong carrying case to store complete assembled BA set along with BA cylinder should be provided. It should be designed in such a way that all parts of the assembled set could be placed in its proper position.
- A black colour plastic bag to cover the face mask to avoid deterioration due to the effect of ultra violet light and also to prevent the face mask being contaminated by oil, fuel, dust etc. shall be supplied.

12. ACCESSORIES

Spare cylinder—1 No.

13. INSTRUCTION BOOK

- An instruction book in English, for the guidance of the user including both operating and normal maintenance procedure must be supplied along with each BA Set. The book must include an itemized and illustrated spare parts list, giving reference numbers to all parts. Necessary tool kit should be supplied with each BA Set.

14. COMMISSIONING SUPPORT

- The supplier shall provide free commissioning at site and should train the operators on use and operation, trouble shooting and normal maintenance of the BA Set.

15. WARRANTY

- A warranty of 2 years against any manufacturing defect shall be given from the date of supply.

CONDITIONS

1. Whether samples are essential : Sample should be produced before the verification committee on 8-10-2018 Pamphlets, Photograph, Drawings CD etc. should be forwarded along with the tender.
2. Period with in which goods should be delivered : Within 30 days from receipt of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC : For Kozhikode.
4. Payment : 100% payment against delivery at Kozhikode and acceptance by an acceptance committee

5. OTHER SPECIAL CONDITIONS:

1. A Warranty of 24 months from the delivery of the item.
2. EMD—1 % of PAC in online payment.
3. Security deposit 5 % of total contract amount to be furnished as mentioned in the Notice inviting e- Tender, which will be released after the expiry of the warrantee period.
4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case or blacklisted in Kerala will be barred from participating in this tender.
5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
7. Tenderer must submit a certified copy of its latest income tax clearance certificate(ITCC)

(2)

No. C-6330/18-5.

1st September 2018.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 2 numbers of Chain Saw as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - RFOKKD-E-Tender No. 05/2018-19/S/N—` 1,50,000.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)—` 300 + GST @ 18%.

Closing date and time of e-tender—3-10-2018, 4 p. m.

Last date and time of receipt of e-tender—3-10-2018, 4 p. m.

Date of pre bid meeting—11-9-2018, 11 a. m.

Date of sample verification—8-10-2018, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—6-10-2018, 11 a. m.
2. Financial bid—9-10-2018, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2019.

Security Deposit—5% of total contract amount inclusive of E.M.D to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 30 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options-State Bank of India SBI Net banking payment, payment through NEFT from other banks to the payment gateway of SBI.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure, the tenders will be opened in the next working day at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Regional Fire Office Kozhikode, on the date prescribed, with sample of Chain Saw (Complete items as mentioned in the specification), necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender form shall be received only through online payment SBI/SBI NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of complete Specifications of the product along with diagrams intended to supply.

The Bidder should prepare the Specification compliance statement in the following proforma and upload it duly signed. The specification compliance statement should contain all the details in the Departmental technical specifications and the compliance to the same to be properly marked and deviation, if any, shall be marked in the compliance statement.

Specification Compliance Statement for Chain Saw

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate or other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partener/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/ supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Regional Fire Office Kozhikode on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to dokkd.frs@kerala.gov.in and by contacting The Regional Fire Officer, Fire and Rescue Services, Kozhikode in Phone Number-09497920107.

Tender Opening and evaluation:

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Regional Fire Office Kozhikode with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Regional Fire Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of Chain Saw should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e., the financial bid of the concerned competent firm will be evaluated by the Regional Fire Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brouchers/Photograph of the item intended to supply shall be produced before the undersigned soon after the financial Bid opening.

(h) After opening the financial bid, financial evaluation is made only after consultation with the DPC and the decision of the DPC shall be final and will be uploaded in the financial evaluation field of the e-tender site whether the tender is financially admitted or not and thereafter the awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Regional Fire Officer Fire and Rescue Services Kozhikode or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dokkd.frs@kerala.gov.in or Fax to 0495-2323191.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Kozhikode District Court.

TECHNICAL SPECIFICATION FOR CHAIN SAW (PETROL DRIVEN)

1. The engine of the chain saw should be Petrol driven, Single Cylinder, 2-Stroke and Air Cooled.
2. The Power output of the Engine should be more than 5HP.
3. The displacement of the Engine should be between 70-73cc.
4. The capacity of the fuel tank should be more than 0.5 Ltrs.
5. Chain Oil Tank capacity should be more than 300 ML.
6. The guide bar length should not be less than 50 Cm.
7. Chain should be with Oilomatic lubrication system.
8. Guide bar and Chain must be of the same manufacturer.
9. Should be provided with side access Chain tensioning arrangement.

10. Should have a Chain Brake mechanism.
11. Clutch should be centrifugal type without lining. (metal only)
12. Weight should not exceed 7Kg. (without cutting accessories).
13. Proper certification documents should be produced. (CE/EN/BIS)
14. The company should ensure the availability of the spares in the local market for at least 3Years from the date of delivery.
15. The warranty should cover 1 Year including provision for Free service.
16. The rate shall include 3 Spare chains and a repair tool kit including File set for chain sharpening.
17. Company brochure should be provided.
18. There should be service centres all over Kerala State.
19. The sample and its demonstration should be displayed.
20. Training of the equipment including basic trouble shooting should be arranged free of cost.
21. The firm should be an authorised dealer of the product.

CONDITIONS

1. Whether samples are essential : Sample should be produced before the verification committee on 8-10-2018 Pamphlets, Photograph, Drawings CD etc. should be forwarded along with the tender.
2. Period with in which goods should be delivered : Within 30 days from receipt of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC : For Kozhikode.
4. Payment : 100% payment against delivery at Kozhikode and acceptance by an acceptance committee
5. OTHER SPECIAL CONDITIONS:
 1. A Warranty of 12 months from the delivery of the item.
 2. EMD—1 % of PAC in online payment.
 3. Security deposit—5 % of total contract amount to be furnished as mentioned in the Notice inviting e- Tender, which will be released after the expiry of the warrantee period.
 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case or blacklisted in Kerala will be barred from participating in this Tender.
 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
 6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
 7. Tenderer must submit a certified copy of its latest Income Tax Clearance Certificate(ITCC).

Regional Fire Office,
Fire and Rescue Services,
Kozhikode-18.

(Sd.)
Regional Fire Officer.

Medical Education Department

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി1-6711 (3)/2018/എം. സി. റ്റി. 2018 ആഗസ്റ്റ് 29.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എം.ആർ.യു. (മൾട്ടി ഡിസിപ്ലിനറി റിസർച്ച് യൂണിറ്റ്) വിഭാഗത്തിലേക്ക് ഹൊരിസോണ്ടൽ ജെൽ ഇലക്ട്രോഫോറിസിസ് സിസ്റ്റം വിൽപന പവർപാക്ക് ഫോർ ന്യൂക്ലിക് ആസിഡ് സെപ്പറേഷൻ—(1 എണ്ണം) (സാങ്കേതിക വിശദാംശങ്ങൾ ഉള്ളടക്കം ചെയ്യുന്നു.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയക്കുന്നതല്ല.

പുനർ ദർഘാസ് നമ്പർ—70/2018.

അടങ്കൽ തുക— 3,00,000.

നിരതദ്രവ്യം— 1% (3,000).

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 1,008.

ഡ്യൂപ്ലിക്കേറ്റ്— 504.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—4-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 5-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Equipments required to make the existing molecular facility fully Functional

1. Horizontal Gel Electrophoresis system with power pack for Nucleic acid Separation.

SPECIFICATION

1. Should be suitable for electrophoresis separation of DNA, RNA (nucleic acid)
2. Dimension of the tanks should be approximately (W × L × H) 9.2 × 25.5 × 5.6 cm
3. Buffer tank should be single cast mould to prevent buffer leakage
4. Base buffer volume ~270 ml
5. Should provide with two UV transparent Gel trays; size 7 × 10 cm and 7 × 7 cm
6. Gel tray should be UV Transparent with an integrated fluorescent ruler
7. Buffer tank should have a safety lid with cables, and supply a leveling bubble
8. Should be provided with removable electrodes for ease of cleaning
9. Should have color-coded, labeled electrodes and labeled base
10. Gel caster should be universal gel casting type with casting gates and multiple options for hand casting gels of different sizes
11. Combs; Combs should be fit with every need-multichannel pipette compatible combs, fixed height combs, adjustable height combs, and preparative combs; supply 8 well and 15 well combs
12. Should have electrical safety certification
13. Bromophenol blue migration ~4.5cm/hr (at 75V)
14. Quantity required—one number
15. Warranty—3 years
16. AMC, CAMC for 7 years after warranty period should be mentioned.

I a. Power pack

SPECIFICATIONS

1. Output range Volts = 10-300 V, fully adjustable in 1 volt steps
2. Current = 1- 400mA, fully adjustable in 1mA steps
3. Output should be constant voltage or constant current
4. Timer 0-99 hrs and Power settings should be Programmable

- 5. Output should be compatible with both vertical and horizontal electrophoresis
- 6. Output terminals: 4 pair recessed banana jacks in parallel
- 7. It should have fully adjustable Start/Stop functions
- 8. Display: 3-digit LED
- 9. Operating conditions: 0-40°C, 0-90% humidity in the absence of condensation
- 10. Safety features: No-load detection, sudden load change detection, overload/short-circuit detection, Input protection: Fuse on both hot and neutral Input power (actual) : 220 VAC/50hz
- 11. Should have an auto power up after power failure.
- 12. Should have pause/resume functions
- 13. Should be a space safer design with approximately 21 × 24.5 × 6.5 cm (W × L × H).
- 14. Should be able to take an input power range of 90-120 or 198-264 V AC, 50/60Hz, autoswitching
- 15. Quantity required- Two numbers
- 16. Warranty—3 years
- 17. AMC/CAMC should be quoted separately.

TENDER SCHEDULE

- 1. The period for which the rates to be in firm—One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- 7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tender.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി1/6711 (6)/2018/എം. സി. റ്റി. 2018 ആഗസ്റ്റ് 30.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ എം.ആർ.യു. (മൾട്ടി ഡിസ്പ്ലിനറി റിസർച്ച് യൂണിറ്റിലേക്ക്) വിഭാഗത്തിലേക്ക് ഐസ് ഫ്ളേക്കിംഗ് മെഷീൻ (1 എണ്ണം) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—73/2018.
 സാധനങ്ങളുടെ പേര്—ഐസ് ഫ്ളേക്കിംഗ് മെഷീൻ
 (സാങ്കേതിക വിശദാംശങ്ങൾ ഉള്ളടക്കം ചെയ്തിരിക്കുന്നു.)
 അടങ്കൽ തുക—` 1,00,000.
 നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
 ഒറിജിനൽ—` 672.
 ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—3-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

SPECIFICATION

1. Should have a production capacity of 100-125kg/day.
2. Should be able to continuously produce ice throughout the day.
3. Storage capacity of bin should be 130 kg or more.
4. Operating voltage 230 ± 10VAC, 50Hz.
5. Production start time should be 10-15 minutes or sooner.
6. Should have a User friendly drain for defrost water.
7. Should have a non corrosive stainless steel body and reentering door to assure an easier accessibility to ice.
8. Stainless steel cabinet should be properly insulated with non corrosive material.
9. Should be made with high quality stainless steel, anti-corrosive and durable, compact and space-saving. Boxes and internal bladders should be bacterial inhibitory type.
10. Should have energy saving and environmental friendly fluorine free compressor.
11. Parts and components should have relevant safety certifications.
12. Should have options for ice full display, water deficiency display, overcooling protection display and malfunction warning display with shutdown protection.

13. Should have option to stop automatically in case of ice full or water deficiency and start automatically when power or water supply is resumed.
14. The ice should be made in small shaped, amorphous granular flake chipped ice, specially designed for laboratory research work.
15. Should have Castor wheels for easy movement.
16. Any other optional accessories may be quoted separately.
17. Quantity Required-one number
18. Brochure should be enclosed.
19. Warranty, AMC/CAMC should be quoted separately.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala-non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tender.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 11-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

SPECIFICATIONS

- 1. Multipurpose microsurgical forceps—straight tip (15 cm long-0.3 mm tip)
- 2. Multipurpose microsurgical forceps — straight tip (18 cm long -0.03 mm tip)
- 3. Multipurpose microsurgical forceps—angulated tip (15cm long -0.03m tip)
- 4. Multipurpose microsurgical forceps—angulated tip (18cm long -0.03m tip)
- 5. Microblade Scissors
Ultra high precision microsurgical scissors— straight blades (I5cm long-blades 4mm)
- 6. Microblade Scissors
Ultra high precision microsurgical scissors— straight blades (18cm long - blades 4mm)
- 7. Ultra high precision microsurgical scissors— curved blades (15 cm long - blades 4mm)
- 8. Ultra high precision microsurgical scissors— curved blades (18cm long - blades 4mm)
- 9. Surgical Applying Forceps for Micro Clips 5¾” (14.6cm) with lock
- 10. Surgical Applying Forceps for Micro Clips 5½” (14cm)
- 11. Surgical Bishop Harmon Micro Tissue Forceps 3 3/8” (8.6 cm) delicate 0.3mm 1× 2 teeth
- 12. Surgical Bonn Micro Suturing Forceps 2 ¾” (7cm), 1× 2 teeth 0.12mm, with tying platform
- 13. Surgical Bonn Micro Suturing Forceps 3 ¾” (9.5 cm), 1× 2 teeth 0.12 mm, with tying platform
- 14. Surgical Diethrich Micro Bulldog Clamp 1 7/8” (4.7cm) straight jaws, 8mm × 1.2mm
- 15. Surgical Diethrich Micro Bulldog Clamp 1 ¾” (4.4 cm) angled jaws, 8mm × 1.2mm
- 16. Surgical Jacobson Microvascular Needle Holder Tungsten Carbide 7” (17.8cm) straight, with lock, serrated jaws, 16000 teeth per sq. inch

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, (ഒപ്പ്) തിരുവനന്തപുരം. പ്രിൻസിപ്പാൾ.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി3/11840 (3)/2018/എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 11.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി പ്ലാസ്റ്റിക് സർജറി വിഭാഗത്തിലേക്ക് Micro Instruments for Micro Vascular Surgery വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെങ്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

പുനർ ദർഘാസ് നമ്പർ—85/2018.

സാധനങ്ങളുടെ പേര്—Purchase of Micro Instruments for Micro Vascular Surgery—1 set.

(സാങ്കേതിക വിശദാംശങ്ങൾ ഉള്ളടക്കം ചെയ്തിരിക്കുന്നു.) അടങ്കൽ തുക—` 2,80,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 900+108 = ` 1,008.

ഡ്യൂപ്ലിക്കേറ്റ്—` 504.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—10-10-2018, 3 മണി.

17. Surgical Jacobson Micro Vascular Needle Holder Tungsten Carbide
7" (17.8 cm), curved withlock, serrated jaws
16000 teeth per sq. inch
18. Surgical Jacobson Microvascular Needle Holder Tungsten Carbide 8 1/2" (21.6cm), straight, with lock, serrated jaws, 16000 teeth per sq. inch
19. Surgical Micro Clip, Approximator set-2 x 6mm jaws, 15mm spread
20. Surgical Micro Dissecting Scissors 5 3/4" (14.6cm), double action, sharp points, spring handle
21. Surgical Micro Surgery Needle Holders with Round Handle, 0.6mm Tips, 7 1/8" (18.1 cm) curved jaws
22. Surgical Micro Surgery Scissors 6" (15.2cm) curved 8mm blades flat handles
23. Surgical Micro Vessel Clips Straight 0.75x4mm jaws
24. Surgical Micro Vessel Clips Straight 0.8x6mm jaws
25. Surgical Micro Vessel Clips Straight 1x8mm jaws
26. Surgical Micro Vessel Clips Straight 1.5x10mm jaws
27. Surgical Micro Vessel Clips Slightly curved 1x6mm jaws
28. Surgical Micro Vessel Clips Fully curved 1x6mm jaws

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
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13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
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18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, (ഒപ്പ്)
തിരുവനന്തപുരം. പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി3/11722 (8)/2018/സ.മെ.കോതി. 2018 ആഗസ്റ്റ് 29.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി അനസ്തേഷ്യോളജി വിഭാഗത്തിലേക്ക് Nerve locator different length locator needles (2 Nos.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—103/2018.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 840.

ഡ്യൂപ്ലിക്കേറ്റ്—` 420.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—3-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—4-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Nerve Stimulator for Peripheral Regional Anesthesia

Nerve Stimulator with electrode cable for connecting needles

SPECIFICATIONS

Ergonomic shape and large display

Battery: Should run on any 9V (alkaline) batteries

Power consumption : 6 mA(* mA max)

Stimulation current: 5 mA max (0-12 k), Stimulation Voltage: 95V

Stimulation frequency: 1 Hz/2 Hz, Allowable load impedance: ok -12

Stimulus duration: 1.0 ms -0.5 ms -0.3 ms-0.1 ms - 0.05 ms

Digital dial for Precise and tactile current adjustment with convenient tactile feedback.

Sense function stimulation duration: SENSE (0.10 ms - 0.10 ms - 0.15 ms to 1.0 ms) Current measuring accuracy: +/-0.02mA

Impedence measuring range: 1 KOhms - 90 KOhms for target stimulation current > 0.5 mA

The following information should be displayed on the stimulation screen at all times:

Stimulus amplitude in mA (large digits)

Current range :

Stimulus duration in ms

Stimulus frequency in Hz.

Load impedance in kΩ

Direct access keys : Direct access keys to let conveniently adapt the most important and frequently used settings to the clinical environment (amplitude range - mA, stimulus duration-ms, stimulus frequency - Hz).

Convenient menu navigation: Adjust your default settings conveniently by navigating through the menu with the arrow keys on the menu keypad. Just press the power on/off button for less than a second to jump back to the stimulation screen.

Sequential electrical nerve stimulation (SENSe)- Featuring the option of selecting a frequency of either 1 Hz, 2 Hz or 3 Hz for SENSe and a stimulus duration of 0.05 ms - 0.10 ms - 0.30 ms-0.50 ms- 1.00 ms.

It should have following Safety Features: Threshold current - To visually and acoustically indicate when the stimulus duration-dependent current threshold goes out-of-tolerance indicating that the needle may be too close to the nerve.

Visual warning: The full digits of the target current display converted to contoured digits when the current threshold drops, below the preset level. The LED flashing yellow (instead of green).

Acoustic warning: A warning signal should be additionally sounded.

Impedance Check: The HNS 12 alarm for unacceptable impedance levels that can be caused by a loose electrode cable or dry skin electrode.

Auto Adjust current feature: The current adjusting automatically when the stimulus duration is changed.

Warranty: For 3 (Three) years. The price should be inclusive of three years warranty.

STIMULATION NEEDLES

Stimulating needles should be insulated along the shaft, with only the tip exposed for stimulation. A comfortable finger grip should be attached to the proximal end of the needle. The wire attaching the needle to the stimulator should be soldered to the needle's shaft and have an appropriate connector for the nerve stimulator. Long, clear extension tubing must also be integral to the needle shaft to facilitate injection of local anesthetic and allow for early detection of blood through frequent, gentle aspirations.

Average cost : ` 1,25,000 (one lakh and twentyfive thousand only).

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.

18. More details can be had from this office on working hours.

19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി1/22617(1)/2018/എം. സി. റ്റി. 2018 ആഗസ്റ്റ് 30.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/കമ്മ്യൂണിറ്റി മെഡിസിൻ വിഭാഗത്തിലേക്ക് Materials, Equipments and Medical Supplies വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—104/2018.

സാധനങ്ങളുടെ പേര്—മെറ്റീരിയൽസ്, എക്യുപ്മെന്റ്സ് ആന്റ് മെഡിക്കൽ സപ്ലൈസ് (പട്ടികയും സാങ്കേതിക വിശദാംശങ്ങളും ഉള്ളടക്കം ചെയ്യുന്നു.)

യൂണിറ്റ്—23.

അടങ്കൽ തുക—` 1,73,700.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 672.

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—10-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Medical Supplies

Syringe (5ml) and 23G Needle Combo Box—20 Boxes
Mini Round Band Aid—20 Boxes
Cotton Balls—40 Packets
Surgical Spirit—40 Bottles
Tourniquet—5
Fluoride containing blood collection tube (Grey)—1500
Clot activator tube (red)—1500
Sample separator vial—6000
Clean surgical gloves—1500
Size 6—300 Pairs
Size 6.5—700 Pairs
Size 7—500 Pairs
Mask Disposable Surgical face mask—15 Boxes
Chlorhexidine hand washing solution—5
Disposable dropper—1500

Purchase of equipments and materials required for ICMR Task Force Study

<i>Sl. No.</i>	<i>Items</i>	<i>Number of Items</i>
Equipments		
1	Anthropometric rod (nearest 0.1 cm)	5
2	Digital Weighing scale (least count : 100 gms)	5
3	OMRON electronic sphygmomanometer	5
4	Non stretchable fiber glass measuring tape	4
5	Portable Centrifuging machine	3
6	Small weighing scale (measuring 0 to 600 grams)	3
7	Needle destroyer	3
Miscellaneous		
8	Plastic tiffin box (Dimension—15 × 10)	100
9	Community Bags	4
10	Rectangular Puncture proof box	10
11	Plastic mugs	10

TENDER SCHEDULE

- The period for which the rates to be in firm—One year.
- The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.

- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
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- Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
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- Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- More details can be had from this office on working hours.
- Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി8/24305/2018/എം.സി.റ്റി. 2018 സെപ്റ്റംബർ 4.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ തപക് രോഗ വിഭാഗത്തിലേക്ക് മൾട്ടി യൂട്ടിലിറ്റി ഫോട്ടോതെറാപ്പി യൂണിറ്റ് (ഒരേണ്ണം) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. യായി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—105/2018

അടങ്കൽ തുക—` 1,06,400.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 672.

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-10-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Technical Specifications

- There should be uninterrupted irradiation
- There should be reflectors ensure maximum irradiation.
- There should be onsite calibration system to set the exposure time in joules/Milli joules also.
- There should be swivel castor wheels and locks for easy operation.

There should be circuit breaker to ensure complete safety.

Each panel should be tiltable easily which will lock in any position to treat partial areas.

Scratch proof powder coating.

Power Required : KVA3 (UVA/UVB NB)

weight (kg) : 50 (UVA/UVB NB)

Tubes : 12 Tubes (6UVA & 6UVB)

Dimensions (mm) : 1500 (Height) 800 (width)

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(4)

നമ്പർ സി8/24306/2018/സ.മെ.കോ.തി. 2018 സെപ്റ്റംബർ 4.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ തപക് രോഗ വിഭാഗത്തിലേക്ക് പ്രൊജക്ഷൻ മെക്രോസ്കോപ്പ് സപ്ലൈസ് വിൽ എച്ച്. ഡി. എം. ഐ. ക്യാമറ, എൽ. ഇ. ഡി. മോണിറ്റർ & എൽ. സി. ഡി. പ്രൊജക്ടർ (ഒരേണ്ണം) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—106/2018.

അടങ്കൽ തുക— 2,36,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ— 794.

ഡ്യൂപ്ലിക്കേറ്റ്— 397.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-10-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Projection Microscope supplied with HDMI Camera, Led Monitor & LCD Projector.

Technical specifications of Microscope

Viewing Bodies : Trinocular head, 30° inclined, 36°, rotatable, inter Pupillary distance 48.75 mm

Eyepiece : Focusable wide filed eyepiece 10 × 122 mm with fold able eye guard.

Nosepiece: Reverse angle quadruple nosepiece (Ball bearing type)

Objectives: RP series infinity corrected DIN plan Achromatic objectives 4 × 10 ×, 40 × (SL) & 100 × (SL)

Mechanical stage : Rackless X axis, double plate stage size 200 × 160 mm, X/Y travel range 78 mm × 54 mm. Low drive right hand movement controls.

Double specimen holder condenser : Sub stage Abbe condenser NA 125 with aspheric lens. Rack and pinion movements on stainless steel guides.

One piece single die cast stand

Illumination : LED illumination with rechargeable battery cells provides 5-6 hours battery backup in case of electricity failure.

Input : 100v-240 AC 50/60 Hz

Power Supply : (220V-240V)

HDMI CAMERA

HDMI CAMERA with inbuilt storage of 8 GB

Model : MICAPS PROHDMII080CC

SPECIFICATIONS

All in I (HDMI +USB +SD card) C-mount camera with high sensitivity CMOS sensor.
 Simultaneous HDMI & amp : USB output
 Ultra low noise and low power dissipation
 Built-in mouse control
 Built-in image capture & amp; video record to SD Card
 Built-in camera control panel for mouse control
 Built-in toolbar including zoom, mirror, freeze, cross, compare & amp, browser funcions
 Built-in image & amp; video browsing, display

OTHER SPECIFICATIONS FOR HDMI OUTPUT

U Operation : with USB Mouse
 Image Capture : High speed in SD Card
 Video Record : 1080p 30 fqs in SD Card
 Camera a Control Panel : Including Exposure Gain, white balance, colour adjustment. Sharpness and Denoising Control
 Toolbar : Including Zoom, Mirror, Comparison, Freeze, Cross, Erouser Function.

OTHER SPECIFICATION FOR USB OUT PUT

White Balance : Auto white Balance
 Color Technique : Ultra -Fine TM color Engine (USE)
 Capture/Control API : Standard UVC for Windows/ Linux/Mic (USB)
 Recording system : Still picture or Movie (USB)

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി8/24307/2018/സ.മെ.കോ.തി. 2018 സെപ്റ്റംബർ 4.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ത്വക്ക് രോഗ വിഭാഗത്തിലേക്ക് ഹൈഡ്രോളിക് സർജിക്കൽ ഓപ്പറേഷൻ തിയേറ്റർ ടേബിൾ (ഒരേണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—107/2018.

അടങ്കൽ തുക—` 1,60,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 672.

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-10-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ, നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TECHNICAL SPECIFICATION

1. The table should 3 sections—head and leg sections may be adjustable. Head section may be raisable as a back rest.

2. The table should be hydraulically operated having the following hand switch operated hydraulic functions (all the dimensions will have a permitted deviation of +/-10 %)

- Head Section Tilting 30 deg. Up/90deg Down
- Back Plate (Sitting Position)-40 to + 80
- Split Leg Plate manual movement +10 to -90
- Zero Position (Return to Normal)
- Top Slide 300 mm
- Braking (by hand switch)

Mattress for the complete table top in sections—1 set.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.

- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Govt. Medical College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം
(1)

നമ്പർ സി2/5095/18/ജിഎംസി. കൊല്ലം 2018 സെപ്റ്റംബർ 5.

കൊല്ലം സർക്കാർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ പാത്തോളജി വിഭാഗത്തിലേക്ക് ഗ്ലാസ്സ് വെയെഴ്സ് വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തരിച്ചവയുടെ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കൊല്ലം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—13/2018.

അടങ്കൽ തുക— 4,54,900.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 1,180.

ഡ്യൂപ്പിക്കേറ്റ്— 590.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-10-2018, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—5-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF ITEMS

Sl. No.	Items	Unit	Quantity
1	Cover glass 22×22 mm	Box-each box containing 20 packets of 10 grams each	10 boxes
2	Cover glass 22×40 mm	Box-each box containing 20 packets of 10 grams each	20 boxes
3	Cover glass 22×50 mm	Box-each box containing 20 packets of 10 grams each	200 boxes

* Rate should be quoted in the following format:

- Sl. No.
- Item Name
- Unit cost excluding GST
- % of GST & rate
- Unit cost including GST
- Quantity
- Total cost including GST

(2)

നമ്പർ സി2/5098/18/ജിഎംസി.കൊല്ലം. 2018 സെപ്റ്റംബർ 5.

കൊല്ലം സർക്കാർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ പാത്തോളജി വിഭാഗത്തിലേക്ക് കെമിക്കൽസ് വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. (ലിസ്റ്റ് ഉള്ളടക്കം ചെയ്തിരിക്കുന്നു.) ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തരിച്ചവയുടെ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കൊല്ലം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിരിക്കുന്ന തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—14/2018.

അടങ്കൽ തുക— 1,59,100.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ— 472.
പകർപ്പ്— 236.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-10-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—5-10-2018, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—5-10-2018, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2019.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

LIST OF ITEMS

Sl. No.	Items	Unit	Quantity
1	Chloroform	2.5 L	20
2	DPX Mountant	250 ml	50
3	Formalin 40%	30 L cans	5
4	Isopropyl alcohol 99 % LR	5 L	20
5	Xylene (Sulphur free)	2.5 L	120

* Rate should be quoted in the following format:

- Sl. No.
- Item Name
- Unit cost excluding GST
- % of GST & rate
- Unit cost including GST
- Quantity
- Total cost including GST

Govt. Medical College, Kollam.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്7-13391/2018/എം.സി.സി. 2018 ആഗസ്റ്റ് 29.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ ട്രാൻസ്ഫ്യൂഷൻ മെഡിസിൻ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഗ്രൂപ്പിംഗ് റീഫ്ലക്സൻ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മൽസാരാധിഷ്ഠിതമായതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 1,34,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം. (മിനിമം 1,500).

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ— 590.
ഡ്യൂപ്ലിക്കേറ്റ്— 354.
തപാൽ വഴി— 650.

ദർഘാസ് ഫോമുകൾ തപാൽവഴി വിൽപന തീരുന്ന അവസാന തീയതി—1-10-2018.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—11-10-2018, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—12-10-2018, 11 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—12-10-2018, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനു മുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്. (ഫോൺ- 0495 2350212)

No. S7-13391/2018/MCC. 29th August 2018.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of Grouping Reagents to the Department of Transfusion Medicine, Medical College Kozhikode as detailed. Demonstration of the item is to be done if necessary.

Estimate Cost— 1,34,000.

Earnest Money Deposit—1% of the quoted amount. (Minimum 1,500.)

Cost of tender form:

Original— 590.
Duplicate— 354.
By post— 650.

Last date date and time of sale of tender form by post—1-10-2018.

Last date date and time of sale of tender form—11-10-2018, 3 p. m.

Last date and time of receipt of tender form—12-10-2018, 11 a. m.

Date and time of opening of tender form—12-10-2018, 11.30 a. m.

Tenders should be superscribed with Tender No. S7-13391/2018/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc. will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firm outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of Principal, Medical College, Kozhikode.

Further details can be had from the Office of the Principal, Medical College during working hours (0495-2350212).

Govt. Medical College,
Kozhikode.

(Sd.)
Principal.

കാട്ടേഷൻ പരസ്യം

No. GMCKKD/14701/2018-S4. 2018 ആഗസ്റ്റ് 23.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ സെൻട്രൽ ലൈബ്രറിയിലേക്ക് പുസ്തകങ്ങൾ വിതരണം ചെയ്യുന്നതിന് പ്രസാധകർ, അംഗീകൃത വിതരണക്കാർ എന്നിവരിൽ നിന്നും മുദ്രവെച്ചതും മത്സരാടിസ്ഥാനത്തിലുള്ള തുമായ കാട്ടേഷനുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

കാട്ടേഷനുകൾ കാട്ടേഷൻ നമ്പർ മേലേഴുത്തോടുകൂടി നേരിട്ടു നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. കാട്ടേഷനുകൾ 5-10-2018-ന് രാവിലെ 11 മണിക്ക് മുൻപായി ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന കാട്ടേഷനുകൾ സ്വീകരിക്കുന്നതല്ല. കാട്ടേഷനുകൾ അവ സമർപ്പിച്ചവരുടെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ 5-10-2018-ന് രാവിലെ 11.30-ന് തുറക്കപ്പെടും. പുസ്തകങ്ങളെ സംബന്ധിച്ചും മറ്റ് വിശദ വിവരങ്ങൾക്കും പ്രവൃത്തി സമയത്ത് ഓഫീസുമായി ബന്ധപ്പെടുക.

ടെൻഡർ അടിസ്ഥാനത്തിൽ അനുവദിക്കാവുന്ന ഡിസ്കൗണ്ട്, വിതരണത്തിന് ആവശ്യമായ പരമാവധി സമയം, താങ്കൾ പ്രതിനിധീകരിക്കുന്ന പ്രസാധകരുടെ ലിസ്റ്റ്, വിതരണ രീതി, അയയ്ക്കുന്നതിനുള്ള ചെലവ് എന്നിവയും കാട്ടേഷനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

No. GMCKKD/14701/2018-S4. 23rd August 2018.

Sealed quotations are invited for the supply of the materials specified in the schedule attached below/overleaf. The rates quoted should be for delivery of the articles at the place mentioned below. The necessary superscription, due date for the receipt of quotations, the date up to which the rates will have to remain firm for acceptance and the name and address of officer to whom the quotation is to be sent are noted below. Any quotation received after the time fixed on the due date is liable to be rejected. The maximum period required for delivery of the articles should also be mentioned. Quotations not stipulating period of firmness and with price variation clause and/or 'subject to prior sale' condition are liable to be rejected.

The acceptance of the quotations will be subject to the following conditions:

1. Acceptance of the quotation constitutes a concluded contract. Nevertheless, the successful tenderer must within a fortnight/a month after the acceptance of his quotation furnish 5 per cent of the amount of the contract as security deposit and execute an agreement at his own cost for the satisfactory fulfillment of the contract, if so required.
2. Withdrawal from the quotation after it is accepted or failure to supply within a specified time or according to specifications will entail cancellation of the order and purchases being made at the offerers expenses from elsewhere, any loss incurred thereby being payable by the defaulting party. In such an event the Government reserves also the right to remove the defaulter's name from the list of Government suppliers permanently or for a specified number of years.
3. Samples, duly listed, should be forwarded if called for under separate cover and the unapproved samples got back as early as possible by the offerers at their own expenses and the Government will in no case be liable for any expenses on account of the value of the samples or their transport charges, etc. In case, the samples are sent by railway, the railway receipt should be sent separately, and not along with the quotation since the quotation will be opened only on the appointed day and demurrage will have to be paid if the railway parcels are not cleared in time. Quotations for the supply of materials are liable to be rejected unless samples, if called for of the materials tendered for are forwarded. The approved samples may or may not be returned at the discretion of the undersigned. Samples sent by V. P. Post or "freight to pay" will not be accepted.

4. No representation for enhancement of price once accepted will be considered during the currency of the contract.
5. Any attempt on the part of tenderers or their agents to influence the Officers concerned in their favour by personal canvassing will disqualify the tenderers.
6. If any license or permit is required tenderers must specify in their quotation and also state the authority to whom application is to be made.
7. The quotation may be for the entire or part supplies. But the tenderers should be prepared to carry out such portion of the supplies included in their quotation as may be allotted to them.
8. (a) In cases where a successful tenderer, after having made partial supplies fails to fulfill the contracts in full, all or any of the materials not supplied may at the discretion of the Purchasing Officer be purchased by means of another tender/quotation or by negotiation or from the next higher tenderer who had offered to supply already and the loss, if any, caused to the Government shall thereby together with such sums as may be fixed by the Government towards damages be recovered from the defaulting tenderer.
- (b) Even in cases where no alternate purchases are arranged for the materials not supplied, the proportionate portion of the security deposit based on the cost of the materials not supplied at the rate shown in the tender of the defaulter shall be forfeited and balance alone shall be refunded.
- (c) Any sum of money due and payable to the contractor (including Security Deposit returnable to him) under this contract may be appropriated by the Purchasing Officer or Government or any other person authorized by Government and set-off against any claim of the Purchasing Officer or Government for the payment of a sum of money arising out of or under any other contract made by the contractor with the Purchasing Officer or Government or any other person authorized by Government.
9. The prices quoted should be inclusive of all taxes, duties, cesses etc., which are or may become payable by the contractor under existing or future laws or rules of the country of origin/supply or delivery during the course of execution of the contract.
10. (a) Ordinarily payments will be made only after the supplies are actually verified and taken to stock but in exceptional cases, payments against satisfactory shipping documents including certificates of Insurance will be made up to 90 per cent of the value of the materials at the discretion of Government. Bank charges incurred in connection with payment against documents through bank will be to the account of the contractor. The firms will produce stamped pre-receipted invoices in all cases where payments (advance/final) for release of railway receipts/shipping documents are made through Banks. In exceptional cases where the stamped receipts of the firms are not received for the payments (in advance) the unstamped receipt of the Bank (i.e. counterfoils of pay-in slips issued by the Bank) alone may be accepted as a valid proof for the payment made.
- (b) The tenderers shall quote also the percentage of rebate (discount) offered by them in case the payment is made promptly within fifteen days/within one month of taking delivery of stores.
11. Any sum of money due and payable to the successful tenderer or contractor from Government shall be adjusted against any sum of money due to Government from him under any other contracts.
12. Special conditions, if any, printed on the Quotation sheets of the tenderer or attached with the tender will not be applicable to the contract unless they are expressly accepted in writing by the purchases.
- Quotation No.—File No. GMCKKD/14701/2018-S4.
- Due date and time for receipt of quotations—5-10-2018, 11 a. m.
- Date and time for opening of quotations—5-10-2018, 11.30 a. m.
- Date up to which the rates are to remain firm for acceptance—31-3-2019.
- Designation and address of officer to whom the quotation is to be addressed—Principal, Govt. Medical College, Kozhikode.
- Superscription—Quotation for the Books to Central Library, Govt. Medical College, Kozhikode. List attached.
- SPECIFICATIONS
- Available discount, maximum time required to supply the books, list of publishers represented by you, Mode of supply and freight charges are also to be furnished with quotation.
- Govt. Medical College,
Kozhikode.
- (Sd.)
Principal.

Printing Department

e-TENDER NOTICE

No. 37/2018-19. *11th September 2018.*

E-tender in two cover system are invited from competent manufacturers/suppliers or their Authorised Dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of Variable data Ink Jet Printing Machine as per the specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—E-tender No. 37/2018-19/
SN— 47,20,000.

Starting date of bid submission—11-9-2018.

Closing date and time of e-tender—25-9-2018, 5 p. m.

Date and time of opening of e-tender.

1. Technical Bid—28-9-2018, 10 a. m.
2. Financial Bid—1-10-2018.

Cost of e-tender (Online Submission)—` 11,200.

EMD—1% of PAC in online payment (` 47,200).

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 60 days of receipt of Supply Order.

The tender has two covers:

- Technical Cover
- Financial Cover

A. Technical Cover

The first cover i.e., the technical cover shall be uploaded with the following documents.

1. Technical details

Detailed technical specification of the product offered, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the compliance statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General Condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>

2. Brochure of the product intended to supply.
3. Work Experience Certificate, O.E.M Authorisation Letter and other relevant details.
4. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper worth ` 200.
5. Declaration in Stamp Paper worth ` 200 that the firm is not black listed, in the prescribed form.

B. Financial Cover

The second cover i.e., the financial cover shall contain the filled up BOQ in the standard proforma. Selection will be based on the guidelines given in the stores purchase manual.

Technical Specifications

1. No. of printing heads : 4
2. Max. Paper size : 660mm × 660mm
3. Min. Paper size : 127mm × 178mm
4. Paper thickness : 50 -350 gsm
5. Speed : 1500-6000 sheets per hour for 480 mm paper
6. Feeder Pile Height : 400 mm
7. Compressor Type : Noiseless

Essential Features

1. Single sheet suction foot feeder
2. Ultrasonic Double Sheet Detector
3. Side Registration, on an extra long conveyor table with wall guidance and provision to align the side of the paper.

4. Vacuum table on conveyor for holding paper down	(1)	(2)	(3)
5. Print heads with provision for fine adjustment.			
6. Special computer with flat screen for printing at high speed.			
7. Creasing, perforating and half cut attachments with 5 numbers tools for each			
8. Delivery: standard collection tray with side stopper and back stopper			
9. Touch screen control panel			
10. Delivery stacker with receding pile and sensor for maintaining exact pile height and to jog the paper.			

General Conditions

Compliance to the following general conditions should be marked as Yes/No against each, and signed underneath, by the bidder.

<i>Sl. No.</i>	<i>Description of the condition to be complied</i>	<i>Yes/No.</i>
(1)	(2)	(3)
1	Firms and suppliers with valid certificates are exempted from the EMD/Security Deposit as per G.O. (P) No. 3/2013/SPD dtd. 21-6-2013.	
	1 (a) If yes, whether document in proof of the same is attached herewith.	
2	All the technical specification should be mentioned clearly by the bidder.	
	2 (a) If yes, whether document in proof of the same is attached herewith.	
3	Machine offered should be standard, branded, and proven product and available in the market	
	3 (a) If yes, whether document in proof of the same is attached herewith.	
4	Only manufacturing firms or their authorized dealers are eligible to participate in the tender.	
	4 (a) If Manufacturing firm (OEM), proof of the same should be attached. If authorized dealer, certificate from the manufacturer (OEM) should be attached.	
5	Manufacturing firms should have preferably ISO 9001 quality certificate.	
	5 (a) If yes, whether document in proof of the same is attached herewith.	

6	Service centres in Kerala for prompt after sales service is preferred.
	6 (a) Specify the details of Nearest Service Centres with Address and contact telephone numbers and e-mail address, if available. Specify response time for a service call.
7	Brochure containing the details of the equipment and technical specifications should be uploaded. All the technical specifications should be mentioned clearly by the bidder and any deviation should be brought-out clearly.
8	Warranty period of the machine/equipment should be minimum 1 year.
	8 (a) Specify the warranty period offered by the bidder if more than 1 year.
9	Bidders should produce documentary evidence in proof of the following:
	9 (a) Govt. supplies made by them for the type of machine/equipment tendered.
	9 (b) Performance certificate from reputed customers for the type of machine/equipment tendered.
10	Demonstration of the machine should be arranged by the manufacturer/authorized dealer, if needed for making a proper technical decision regarding buying.
11	Supervisors/operators as decided by the Department should be sufficiently trained free of cost by the bidder after successful installation of the machine/equipment.
12	Pre installation requirement including the required foundations, cabling, electrical if any should be intimated in advance.
13	Catalogues/Operation Manuals along with all technical details of the machine should be produced at the time of supply of the machine/equipment.
14	Installation and trial run should be carried out by the supplier at the specified Govt. Press.
15	Spare parts should be available for a minimum period; specify details.

(1)	(2)	(3)	(1)	(2)	(3)
16	The supplier shall undertake that the firm has never been blacklisted by any Government/Quasi Government firm in India and no case is pending against the firm. This should also be made clear in the tender as preliminary undertaking (as per the affidavit format enclosed to be executed in Kerala Stamp Paper worth ` 200).		24	Tender evaluation will be done purely on the basis of the documents submitted by the bidder online and no document submitted other than these will be based for evaluation. Hence, all documents which the bidder feels necessary for the evaluation of his tender should be submitted online. A copy of all documents submitted online should reach the office of the undersigned on or before the technical bid opening time of the tender.	
17	The delivery period should be specifically mentioned in the tender. Any abnormal delay by the supplier in delivery/commissioning etc. attract compensation and penalty by the supplier or action decided by the purchasing officer.		25	All rules and regulations of the tender shall be in accordance with the Store Purchase Manual of the Government of Kerala.	
	17 (a) Whether delivery period is specifically and clearly mentioned in the tender.		26	Payment condition : 90% of the total cost will be paid after satisfactory installation of the machine and the balance 10% will be released only after the production of satisfactory report.	
18	Details of the machine offered such as Brochures, drawings if any, video CDs demonstrating the operation etc. should be brought at the Pre bid meeting and any deviation from the technical specifications should be clarified and got approved by the purchaser's technical authorities.		<p><i>Note:</i>—Each row of the above table should be filled up clearly with Yes/No as applicable, by the bidder, without which the tender will be rejected outrightly.</p> <p>Office of the Director of Printing, Government Central Press, (Sd.) Thiruvananthapuram. <i>Director of Printing.</i></p>		
19	During the erection/commissioning or while performing in the guarantee period, if the machine supplied is found defective, improper or not as per the specifications or of inferior quality, or is not otherwise in accordance with the contract, then the department of printing shall intimate this fact in writing to the supplier for rectification/ replacement of such defective machines at their own cost to the entire satisfaction of the purchase officers. In the event of their failure to do as above department reserves the right to carry out such repair work at the risk and cost of defaulted supplier.		<p>Technical Education Department</p> <p>ദർഘാസ് പരസ്യം</p>		
20	Rate quoted should be valid for a period of minimum 6 months.		<p>നമ്പർ ഡി6/25357/2018/ഡി.ടി.ഇ. 2018 സെപ്റ്റംബർ 5.</p> <p>സങ്കേതിക വിദ്യാഭ്യാസ വകുപ്പ് ഡയറക്ടറുടെ കാര്യാലയത്തിലെ 145 കമ്പ്യൂട്ടറുകൾക്ക് (HP brand-85, DELL Brand-46, Keltron brand-7, ACER brand-6 & Lenovo Brand-1) ഒരു വർഷത്തേക്കുള്ള വാർഷിക പരിപാലന കരാറിൽ ഏർപ്പെടുന്നതിലേക്കായി താൽപര്യമുള്ള ഉടമകളിൽ നിന്നും മൽസരാടിസ്ഥാനത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. കൂടാതെ വിജയകരമായി കരാർ പൂർത്തിയാക്കുന്ന മുറയ്ക്ക് 2 വർഷം കൂടെ കരാർ പുതുക്കി നൽകുന്നതാണ്.</p>		
21	AMC details should be specified (after warranty period). Specify the year-wise rates with or without spare parts.		<p>ദർഘാസ് നമ്പർ—01/2018-19/ഡി.ടി.ഇ.</p> <p>ടെണ്ടർ ഫോമിന്റെ വില:</p> <p>അസ്സൽ— 600 + 18% GST = ` 708.</p> <p>പകർപ്പ്— 300 + 18% GST = ` 354.</p> <p>തപാൽ— 740.</p>		
22	Any document/certificate required from us for delivery of machines should be specified in advance along with the tender.				
23	The department has every right to reject the tender at any time during the tendering process if any violation of any of the tender conditions is noticed.				

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-10-2018, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—11-10-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—12-10-2018, 11 മണി.

വില മാറ്റമില്ലാതെ തുടരേണ്ട തീയതി—3 മാസം.

വില പണമായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് അപേക്ഷ കൈമാറാൻ പാടുള്ളതല്ല. കരാർ സ്വീകരിച്ചശേഷം കരാറിൽ നിന്നും പിൻമാറുകയോ 15 ദിവസത്തിനകം മുദ്രപ്പത്രത്തിൽ അംഗീകരിച്ചുകൊണ്ടുള്ള സാക്ഷ്യപത്രം നൽകാതിരുന്നാൽ കരാർ റദ്ദ് ചെയ്യുകയും ഇ.എം.ഡി. സർക്കാരിലേക്ക് അടയ്ക്കുന്നതും ദർഘാസിൽ പങ്കെടുത്ത മറ്റ് കമ്പനികളെ പരിഗണിക്കുന്നതുമാണ്. കരാർ ഉറപ്പിച്ചശേഷം വില കൂട്ടി നൽകാനുള്ള അപേക്ഷകൾ സ്വീകരിക്കുന്നതല്ല. കരാറുകാരൻ സർക്കാരിലേക്ക് അടയ്ക്കാനുള്ള എല്ലാവിധ നികുതികളും ചേർന്നുള്ള വിലയാണ് ദർഘാസിൽ രേഖപ്പെടുത്തേണ്ടത്. എസ്റ്റിമേറ്റ് തുകയുടെ 1% നിരതദ്രവ്യമായി ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ നിന്നും സാങ്കേതിക വിദ്യാഭ്യാസ ഡയറക്ടറുടെ പേരിൽ മാറാവുന്ന ഡിമാന്റ് ഡ്രാഫ്റ്റ് ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ തയ്യാർ ചെയ്ത് പ്രാരംഭ കരാറും ദർഘാസിനൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. നിരതദ്രവ്യം സമർപ്പിക്കുന്നതിൽ നിന്നും ഒഴിവാക്കിയിട്ടുള്ള വർ അത് തെളിയിക്കുന്നതിനുള്ള ഉത്തരവിന്റെ പകർപ്പ് ഹാജരാക്കേണ്ടതാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ ഡയറക്ടർ, സാങ്കേതിക വിദ്യാഭ്യാസ വകുപ്പ്, പത്മവിലാസം റോഡ്, കിഴക്കേകോട്ട, തിരുവനന്തപുരം-23 എന്ന വിലാസത്തിൽ നിശ്ചിത തീയതിക്കുള്ളിൽ സമർപ്പിക്കേണ്ടതാണ്. വൈകി കിട്ടുന്ന അപേക്ഷകൾ സ്വീകരിക്കുന്നതല്ല. പരിശോധനയ്ക്ക് ശേഷം ദർഘാസുകൾ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള പൂർണ്ണ അധികാരം ഡയറക്ടർക്ക് ഉണ്ടായിരിക്കുന്നതാണ്. ദർഘാസിന്റെ മറ്റ് വിവരങ്ങൾ www.dtekerala.gov.in എന്ന വെബ്സൈറ്റിൽ പ്രസിദ്ധീകരിക്കുന്നതാണ്. കമ്പ്യൂട്ടറുകൾ മുൻകൂർ അനുവാദത്തോടെ ഓഫീസ് പ്രവർത്തി സമയങ്ങളിൽ പരിശോധിക്കാവുന്നതാണ്.

No. D6/25357/2018/DTE. 5th September 2018.

Competitive tenders in sealed covers are invited for Annual Maintenance Contract + Parts replacement for 145 Computers (HP Brand-85, DELL Brand-46, Keltron Brand-7, ACER Brand -6 & Lenovo Brand-1) for one year in the office of the Directorate of Technical Education TVPM. After satisfactorily completing the first year the AMC may be further extended for a period of 2 more years.

Tender No.—1/2018-19/DTE.

Cost of tender form:

- Original—` 600 + 18% GST = ` 708.
- Duplicate—` 300 + 18% GST = ` 354.
- By post—` 740.

Last date and time of sale of tender form—10-10-2018, 3 p. m.

Last date and time of receipt of tender—11-10-2018, 3 p. m.

Date and time opening of tender—12-10-2018, 11 a. m.

Date up to which the rates are to be firm—3 months.

The cost of tender forms should be paid in cash. The tender forms are not transferable. Withdrawal from the tender after it is accepted or failure to execute agreement within a period of 15 days from the date of acceptance of order will entail cancellation of the order forfeiting the EMD and supply being entrusted to another firm. No representative for enhancement of price once accepted will be considered . The rates quoted should be inclusive of all taxes, duties, cesses etc. which may become payable by the contractor under existing or future laws. Every tenderer send along with their tender an EMD of 1% of total quoted value in the form of DD drawn in favour to the Director of Technical Education, Thiruvananthapuram from a nationalized Bank . Bankers cheque will not be accepted. Tenders without EMD or preliminary agreement in Kerala Stamp paper worth ` 200 will be rejected . If Government have exempted any firm from furnishing the EMD they should produce relevant documents with tender. Tender should be addressed to The Director, Directorate of Technical Education, Padmavilasom Road, East Fort, Thiruvananthapuram-23. Computers can be inspected based on the prior approval during office hours. Details of Tenders are available in DTE's website www.dte.kerala.gov.in

Directorate of Technical Education, Thiruvananthapuram. (Sd.) Director of Technical Education.

ലഘു ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

(1)

നമ്പർ ഡി3-2782/2018/ആർ. ഐ. റ്റി. 2018 ആഗസ്റ്റ് 30.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രോണിക്സ് & കമ്പ്യൂണിക്കേഷൻ എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലെ കമ്പ്യൂട്ടർ ലാബിലേക്ക് വിവിധ സാധനങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 1,96,900.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— 448 (നികുതിയടക്കം).

പകർപ്പ്— 224 (നികുതിയടക്കം).

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-10-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-10-2018, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—17-10-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 6-10-2018 ആയിരിക്കും.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2782/2018/RIT. 30th August 2018.

Extended sealed tenders are invited for the supply of various items for the use of Computer Lab in ECE of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of 1,96,900.

Cost of tender form (Including GST):

Original— 448.

Duplicate— 224.

Last date and time of sale of tender form— 16-10-2018, 2 p. m.

Last date and time of receipt of tender— 17-10-2018, 1 p. m.

Date and time of opening of tender—17-10-2018, 2 p. m.

Those who want tender forms by Registered Post should send 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 6-10-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

(2)

നമ്പർ ഡി3-2784/2018/ആർ. ഐ. റ്റി. 2018 ആഗസ്റ്റ് 30.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രോണിക്സ് & കമ്പ്യൂണിക്കേഷൻ എൻജിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലെ സർക്യൂട്ട് ലാബിലേക്ക് മെറ്റീരിയൽസ് നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 1,41,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— 448 (നികുതിയടക്കം).

പകർപ്പ്— 224 (നികുതിയടക്കം).

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—15-10-2018, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-10-2018, 11 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—16-10-2018, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 5-10-2018 ആയിരിക്കും.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ സമ്മതപത്രവും മൊത്തം തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D3-2784/2018/RIT. 30th August 2018.

Extended sealed tenders are invited for the supply of materials for the use of Circuit Lab in the ECE of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 1,41,000.

Cost of tender form (Including GST):

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—15-10-2018, 2 p. m.

Last date and time of receipt of tender—16-10-2018, 11 a. m.

Date and time of opening of tender—16-10-2018, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 5-10-2018.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected. Detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, Kottayam.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

[ടെണ്ടർ നമ്പർ 02/2018-19]

നമ്പർ പി-1399/2018. 2018 ആഗസ്റ്റ് 31.

എറണാകുളം വനിത പോളിടെക്നിക്ക് കോളേജിലെ വിവിധ ഡിപ്പാർട്ടുമെന്റിലേയ്ക്ക് ഡി. എൽ. പി. പ്രോജക്റ്റർ (6 എണ്ണം) വാങ്ങുന്നതിന് മുദ്ര വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

DETAILS OF ITEM WITH SPECIFICATION

DLP projector with Ceiling Mount Kit WXGA, Brightness 3000 lumens or higher, 1: 15000 or higher contrast ratio, 3ft Adjustable Ceiling mount kit.

അടങ്കൽ തുക—` 2,70,000.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 600 + ജി.എസ്.ടി. @ 18%, തപാലിൽ ലഭിക്കാൻ ` 650 + ജി.എസ്.ടി. @ 18%.

ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസിന്റെ വില—ഒറിജിനൽ ദർഘാസിന്റെ വിലയുടെ 50% + ജി. എസ്. ടി @ 18%.

നിരതദ്രവ്യം—സാധനങ്ങളുടെ ആകെ വിലയുടെ 1%.

കവറിന് പുറത്ത് എഴുതേണ്ട തലവാചകം—ദർഘാസ്-2/2018-19.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-10-2018 രാവിലെ 11 മണി.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—6-10-2018, 1 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—6-10-2018, 3 മണി.

നിരക്കുകൾ സ്ഥിരമായിരിക്കേണ്ട കാലാവധി—31-3-2019.

ദർഘാസ് ലഭിക്കേണ്ട വിലാസം—പ്രിൻസിപ്പാൾ, വനിതാ പോളിടെക്നിക്ക് കോളേജ്, എറണാകുളം, കളമശ്ശേരി പി. ഒ., പിൻ-683 104.

ദർഘാസ് ഫോറം ഓഫീസിൽ നിന്ന് നേരിട്ടോ മണിയോർഡർ മുഖേനയോ ലഭിക്കുന്നതാണ്. നിരതദ്രവ്യം പ്രിൻസിപ്പാൾ, വനിതാ പോളിടെക്നിക്ക് കോളേജ്, എറണാകുളം എന്ന പേരിൽ ഡി. ഡി. എടുത്ത് ദർഘാസിനോടൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.

[Tensder No. 02/2018-19]

No. P/1399/2018. 31st August 2018.

Sealed and competitive tenders are invited for the purchase of DLP Projectors (6 Nos.) to various departments of Women's Poletechnic College, Kalamassery, Ernakulam.

Approximate Cost —` 2,70,000.

Cost of tender form—` 600+GST @18%, ` 650 + GST @18% to obtain by post.

Cost of Duplicate tender form—50% of the original + GST @ 18%.

EMD—1% of the total quoted amount.

Date of closure of sale of tender form—6-10-2018, 11 a. m.

Address for Correspondence—The Principal, Women’s Polytechnic College, Kalamassery, Ernakulam, Pin-683 104.

Superscription on the cover—Tender No. 2/2018-19.

Last date and time of receipt of tender—6-10-2018, 1 p. m.

Date and time of opening of tender—6-10-2018, 3 p. m.

Date upto which the rates are to be firm—31-3-2019.

The tender forms are available from the office of the undersigned after remitting the cost of the tender form in cash or by Money Order. EMD should be enclosed as Demand Draft in favour of the Principal, Women’s Polytechnic College, Ernakulam, and should be enclosed in the tender application form. The cost of the tender form will be accepted directly at office or through Money Order only.

DETAILS OF ITEM WITH SPECIFICATION

DLP projector with Ceiling Mount Kit WXGA, Brightness 3000 lumens or higher, 1: 15000 or higher contrast ratio, 3ft Adjustable Ceiling mount kit.

Women’s Polytechnic College, Ernakulam, Kalamassery.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി-2969/2018/ജി.പി.സി.-പി.എൽ.കെ.ഡി.

2018 ആഗസ്റ്റ് 21.

പാലക്കാട് ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജിലെ കമ്പ്യൂട്ടർ എഞ്ചിനീയറിംഗ് വകുപ്പിലേക്ക് കമ്പ്യൂട്ടർ ഘടകങ്ങൾ വിതരണം ചെയ്യുവാൻ താൽപരമുള്ള കമ്പനികളിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. അടങ്കൽ തുക ` 2,97,700 ആണ്. ടെണ്ടറുകൾ സമർപ്പിക്കുന്ന കവറിനുപുറത്ത് “ടെണ്ടർ നമ്പർ 10/2018-19; കമ്പ്യൂട്ടർ വകുപ്പിലേക്ക് കമ്പ്യൂട്ടർ ഘടകങ്ങൾ” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ടെണ്ടർ ഫോറം ` 672-ന് (` 600 + ` 72 ജി. എസ്. ടി.) ഓഫീസിൽ (കൊടുമ്പ് പോസ്റ്റ്, പാലക്കാട്-678 551, ഫോൺ : 0491-2572640) നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ആവശ്യമുള്ളവർക്ക് ` 336 അധികമായി ഒടുക്കേണ്ടതാണ്. തപാലിൽ ടെണ്ടർ ഫോമുകൾ ആവശ്യമുള്ളവർ ` 50 തപാൽ ചാർജുകൾ കൂടി ഉൾപ്പെടുത്തി മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോമിന്റെ വിൽപ്പന 15-10-2018, 11 മണിക്ക് അവസാനിക്കുന്നതാണ്. പുരിപ്പിച്ച ടെണ്ടറുകൾ 15-10-2018, 1 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനകം ലഭിക്കുന്ന ടെണ്ടറുകൾ 15-10-2018, 3 മണിക്ക് അന്നേരം ഹാജരുള്ള പ്രതിനിധികളുടെ മുമ്പാകെ തുറന്ന് പരിശോധിക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ ഫോമുകൾ കൈമാറാവുന്നതല്ല. ടെണ്ടർ ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും ` 2,977-ന്റെ നിരതദ്രവ്യവും (SBI പാലക്കാട് സിവിൽ സ്റ്റേഷൻ ശാഖയിൽ മാറ്റത്തക്കവിധം DD മുഖേന) അയയ്ക്കേണ്ടതാണ്.

No. C-2969/2018/GPC-PLKD.

21st August 2018.

Sealed tenders are invited for the supply of Computer Components for Computer Engineering Department of Government Polytechnic College, Palakkad. Estimated Cost ` 2,97,700. The envelopes containing the tender should bear the superscription “Tender No. 10/2018-19; Computer components for Computer Engineering Department” and should be addressed to the Principal, Government Polytechnic College, Palakkad-678 551. The last date for receipt of tenders will be 15-10-2018, 1 p. m. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 15-10-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to the the Principal, Government Polytechnic College, Palakkad-678 551, Phone-0491 2572640 obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 672 (` 600 + GST ` 72) (postal charges ` 50 extra) which is the price fixed for a single copy of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 11 a. m. on 15-10-2018. Cheques, Postage Stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms, if required will be issued at ` 336 per copy (postal charge ` 50 extra.) A Preliminary agreement prepared in Kerala Stamp Paper worth ` 200 is to be attached along with the tender forms. EMD in the form of DD drawn from a Nationalised Bank for ` 2,977 is to be furnished in favour of Principal, Government Polytechnic College, Palakkad (payable at SBI Civil Station Branch, Palakkad).

SPECIFICATIONS

Sl. No.	Name of Item with Specification	Required Quantity
1	Processor—Intel core i3 6100, 3.7 Ghz Processor	12
2	Motherboard—Intel core i3 6100 compatible	13
3	RAM—4 GB. DDR3. 1600 Mhz	12
4	SMPS—450 watts	15
5	Hard disk—SATA 500 GB, 7200 rpm	13
6	Motherboard—Dell Optiplex 99	5
7	SMPS—Dell Optiplex	2
8	Network Switch—32 port (Gigabyte)	1
9	DDR2—2GB RAM	6
10	External Hard Disk—1 TB, USB	1

(2)

നമ്പർ സി-4193/2018/ജി.പി.സി.-പി.എൽ.കെ.ഡി.

2018 ആഗസ്റ്റ് 23.

പാലക്കാട് ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജിലെ മെക്കാനിക്കൽ വകുപ്പിലേക്ക് ഉപകരണങ്ങളും അതിന്റെ ഘടകഭാഗങ്ങളും വിതരണം ചെയ്യുവാൻ താൽപര്യമുള്ള കമ്പനികളിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ ടെണ്ടറുകൾ ക്ഷണിക്കുന്നു. അടങ്കൽ തുക ` 4,90,000. ടെണ്ടറുകൾ സമർപ്പിക്കുന്ന കവറിനുപുറത്ത് “ടെണ്ടർ നമ്പർ 9/2018-19; മെക്കാനിക്കൽ വകുപ്പിലേക്ക് ഉപകരണങ്ങൾ” എന്ന് പ്രത്യേകം രേഖപ്പെടുത്തേണ്ടതാണ്. ടെണ്ടർ ഫോറം ` 1,120-ന് (` 1,000 + ` 120 ജി. എസ്. ടി.) ഓഫീസിൽ (കൊടുമ്പ് പോസ്റ്റ്, പാലക്കാട്-678 551, ഫോൺ : 0491-2572640) നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ടെണ്ടർ ആവശ്യമുള്ളവർക്ക് ` 560 അധികമായി ഒടുക്കേണ്ടതാണ്. തപാലിൽ ടെണ്ടർ ഫോമുകൾ ആവശ്യമുള്ളവർ ` 50 തപാൽ ചാർജ്ജുകൾ കൂടി ഉൾപ്പെടുത്തി മണി ഓർഡറായി അയയ്ക്കേണ്ടതാണ്. ടെണ്ടർ ഫോമിന്റെ വിൽപ്പന 15-10-2018 രാവിലെ 11 മണിക്ക് അവസാനിക്കുന്നതാണ്. പുരിപ്പിച്ച ടെണ്ടറുകൾ 15-10-2018, 1 മണിക്ക് മുമ്പായി ഓഫീസിൽ സമർപ്പിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനകം ലഭിക്കുന്ന ടെണ്ടറുകൾ 15-10-2018, 3 മണിക്ക് അനേരം ഹാജരുള്ള പ്രതിനിധികളുടെ മുമ്പാകെ തുറന്ന് പരിശോധിക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതല്ല. ടെണ്ടർ ഫോമുകൾ കൈമാറാവുന്നതല്ല. ടെണ്ടർ ഫോറത്തോടൊപ്പം ` 200-ന്റെ കേരള മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ എഗ്രിമെന്റും ` 4,900-ന്റെ നിരതദ്രവ്യവും (SBI പാലക്കാട് സിവിൽ സ്റ്റേഷൻ ശാഖയിൽ മാറ്റത്തക്കവിധം DD മുഖേന) അടയ്ക്കേണ്ടതാണ്.

No. C/4193/2018/GPC-PLKD.

23rd August 2018.

Sealed tenders are invited for the supply of Equipments and accessories for Mechanical Engineering Department of Government Polytechnic College, Palakkad. Estimated Cost ` 4,90,000. The envelopes containing the tender should bear the superscription “Tender No. 9/18-19; Equipments for Mechanical Engineering Department” and should be addressed to the Principal, Government Polytechnic College, Palakkad-678 551. The last date for receipt of tenders will be 15-10-2018, 1 p. m. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 15-10-2018 in the presence of such of the tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to the the Principal, Government Polytechnic College, Palakkad-678 551, Phone-0491 2572640 obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 1,120 (` 1,000 + GST ` 120) (Postal Charges ` 50 extra) which is the price fixed for a single copy of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 11 a. m. on 15-10-2018. Cheques, postage stamps, etc., will not be accepted towards

the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 560 per copy (Postal Charges ` 50 extra). Preliminary agreement prepared in Kerala Stamp Paper worth ` 200 is to be attached along with the tender forms. EMD in the form DD drawn from a Nationalised Bank for ` 4,900 is to be furnished in favour of Principal, Government Polytechnic College, Palakkad (payable at SBI Civil Station Branch, Palakkad).

SPECIFICATIONS

<i>Sl No.</i>	<i>Description</i>	<i>Measurement</i>	<i>Range</i>	<i>Resolution</i>	<i>Accuracy</i>	<i>Standards/ Norms of compliance</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Power Quality Analyser (Portable)	Voltage	2V-1000V (Ph-N) 2V-2000V(L-L)	1V, V ≥ 1000V	±0.5 % + 1V	IEC 61000-4-30 measurement standards-class B
		Current	Based on CT	1A, A<10Ka; ±(1%+10mA); 1A, A<1000A	100mA to 10,000A; 5mA to 5A; 100mA to 100A; 1A-1000A-AC, 1A to 1300A DC	Based on CT-refer accessories
		PF	-1 to 1	0.001	±(1.5%+10 Ct 0.2) ≤Cos φ<0.5	1A, A< 1000A
		Distortion Energy Dh	1 mVArh to 9, 999, 999 MVarh	7 digits at most	±(1.5%) THDA >20% f	
		Short term Flicker	0 to 12	0.01	±5%	IEC 61000-4-15 Edition 2 (2010).
		Long term Flicker	0 to 12	0.01	Uncertainty of PST	
		THD on V (230 V)	0% to 999.9%	0.1 %	± (2.5% + 5Ct)	
		THD on U (440 V)	0% to 999.9%	0.1 %	± (2.5% + 5Ct)	
		THD on I	0% to 999.9%	0.1 %	± (2% + nmax * 0.2% +5Ct) nmax ≤25	
		Harmonics upto 50th order on	upto 50th order on V, U & I			IEC 61000-4-7 Class I: Edition 2(2008)
		V- Transients	2.2 kV upto 210 counts			
		I- Transients	Depends on CT			
		Unbalance	0 to 100%	0.1%		
		Inrush current	Yes ?			
			Phasor diagrams with phase angles	-179° to 180°		
		Event waveform capture	Inrush Current & wave form current and transient			

(1)	(2)	(3)	(4)	(5)	(6)	(7)
	Accessories					
2	Flexible CT- 100mA to10,000A (preferably) 250mm dia.		1A, A< 10kA			
3	Small Rigid 5mA to 5A, 100mA clamps for to 100A measurement in mA range		$\pm(1\%+10mA)$	100mA to 10,000A; 5mA to 5A; 100mA to100A 1A - 1000A AC, 1A to 1300 A DC		
4	Clamp for 1A-1000A AC, DC measure 1A to 1300 A DC		1A, A<1000A	$\pm(1\%+2A)$		
5	Power adapter		Input 90V AC to 264 V AC, 50/60 Hz, 65VA, Output 15V DC 2A 30W			
6	Battery back-up for operation & for logging		12 hrs for operation & 40 hrs for logging			
	Other features					
7	Data communicating cable & report generation software		(compatible to lap windows/ linux & preferably to android smart phones)			
8	Display		Colour TFT-Wide angle- Night view brightness Adjustments; Approx. size: 5" (125mm)			
9	Memory		Preferably 8Gb atleast 2GB			
10	Direct recording on PC		USB			
11	Voltage Probes (preferably 5 Nos.)		CAT 1V/1000V, 15A			
12	Crocodile clips (preferably 5 Nos.)		CAT 1V/1000V, 15A			
13	Carry bag		1 No.			
14	Electrical safety					IEC61010, CAT IV 600V/ CAT III 1000V

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി/692/2018. 2018 ആഗസ്റ്റ് 29.

പാലക്കാട് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ ക്ലാസ് മുറികളിലേക്ക് ആവശ്യമായ ഫർണിച്ചറുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—01/2018-19.

വിവരണം—ക്ലാസ് മുറികളിൽ ഉപയോഗിക്കുന്നതിനായി 30 ബെഞ്ച്, ഡെസ്ക് എന്നിവ വാങ്ങുന്നതിന്.

നിരതദ്രവ്യം—ഉദ്ദേശിച്ച നിരക്കിന്റെ 1%

(നിരതദ്രവ്യം ദേശാസാൽകൃത ബാങ്കിൽ മാറാവുന്ന ഡ്രാഫ്റ്റായി മാത്രം).

ടെണ്ടർ ഫോമിന്റെ വില:

ഒറിജിനൽ—` 1,000 + 12% GST

ഡ്യൂപ്ലിക്കേറ്റ്—` 500 + 12% GST

ദർഘാസുകൾ കൊടുക്കുന്ന അവസാന തീയതിയും സമയവും—15-10-2018, 11 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-10-2018, 3 മണി.

ദർഘാസുകൾ തുറക്കുന്ന അവസാന തീയതിയും സമയവും—16-10-2018, 11 മണി.

താൽപര്യമുള്ളവർക്ക് കൈമാറ്റം ചെയ്യപ്പെടുന്നവാത്ത ദർഘാസുകൾ ഓരോന്നിനും പ്രത്യേകം സൂപ്രണ്ട്, സർക്കാർ ടെക്നിക്കൽ ഹൈസ്കൂൾ, പാലക്കാട് എന്ന പേരിൽ സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിനൊപ്പംതന്നെ ` 200-ന്റെ കേരള സർക്കാർ മുദ്രക്കടലാസിൽ പ്രാഥമിക കരാറിൽ ഏർപ്പെടേണ്ടതാണ്.

ടെണ്ടറുകൾ മുകളിൽ പറഞ്ഞിരിക്കുന്ന തീയതിയിലും സമയത്തും അനേരം സാന്നിധ്യമുള്ളവരുടെ മുമ്പാകെ വെച്ച് തുറക്കുന്നതാണ്. ടെണ്ടറുകൾ സ്വീകരിക്കുന്നതിനും നിരസിക്കുന്നതിനുമുള്ള എല്ലാ അധികാരവും സർക്കാരിൽ നിക്ഷിപ്തമാണ്.

No. C/692/2018. 29th August 2018.

Sealed and competitive tenders are invited for the purchase of 30 Nos. Bench and Desk for using in class rooms.

Tender No.—01/2018-19.

Description—Purchase of 30 Nos. Bench and Desk for class room use.

Earnest Money Deposit—1% of quoted value (only by means of Demand Draft from a Nationalised bank).

Price of tender form:

Original—` 1,000 + 12% GST.

Duplicate—` 500 + 12% GST.

Last date and time of issue of tender—15-10-2018, 11 a. m.

Last date and time of receipt of tenders—15-10-2018, 3 p. m.

Date and time of opening of tender—16-10-2018, 11 a. m.

Interested tenderers may obtain the requisite non transferable tender forms separately for each tenders from the Superintendent, Government Technical High School, Palakkad-678 007 on payment of the value noted against each by cash or by money order (postage charge ` 40 extra). The cost of the tender forms will be accepted by means of cash or by money order only. EMD should be submitted by way of Demand Draft drawn on any Nationalised bank in the name of the Superintendent, Government Technical High School, Palakkad payable at SBI, Palakkad. The tender forms should be accompanied by an agreement executed in Kerala Government Stamp Paper worth ` 200.

Tenders should be clearly superscribed with the description and tender No. and the same will be opened on the specified date and time in the presence of such tenderers or their authorized representatives. The final acceptance of the tender rests entirely with the Government who do not bind themselves to accept the lowest or any other tender.

Sl. No.	Name of item with specification	Quantity No.
1	Steel wooden bench with back rest—180 × 30 × 45 cm-leg frame and back rest with MS angle iron seat with Anjili/Hard wood plank	30
2	Steel wooden desk with back rack—180 × 40 × 75 cm-leg frame and rack with MS angle iron—top with Anjili/Hard wood plank	30

Govt. Technical High School, Palakkad.

(Sd.) Superintendent.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എ7/304/2018/കെജിപിടിസി. 2018 ആഗസ്റ്റ് 21.

കേരള പോളിടെക്നിക് കോളേജ് കോഴിക്കോട്, ഇലക്ട്രിക്കൽ വർക്ക്ഷോപ്പ് വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

അടങ്കൽ തുക— ` 1,45,750.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, കേരള പോളിടെക്നിക് കോളേജ് കോഴിക്കോട്, വെസ്റ്റ് ഹിൽ-673 005 എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതും കവറിനു പുറത്ത് ദർഘാസ് നമ്പരും ഇനത്തിന്റെ പേരും രേഖപ്പെടുത്തേണ്ടതുമാണ്.

ദർഘാസുകൾ ആവശ്യമുള്ളവർക്ക് ഓഫീസിൽ നിന്നും ` 448-ന് നേരിട്ട് 20-10-2018, 2 മണിവരെ ഓഫീസ് വേളയിൽ ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ ` 485 മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, കേരള പോളിടെക്നിക് കോളേജ്, കോഴിക്കോട്, വെസ്റ്റ് ഹിൽ-673 005 എന്ന വിലാസത്തിൽ 20-8-2018, 2 മണിക്കു മുൻപ് അയച്ചുതരേണ്ടതാണ്. ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 24-10-2018, 3 മണിവരെ ആകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കിക്കൊടുക്കുന്നതല്ല. ആവശ്യമെങ്കിൽ ദർഘാസ് ഫോറങ്ങൾ റദ്ദ് ചെയ്യാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ 25-10-2018, 3 മണിക്ക് ഹാജരായിട്ടുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഡി.ഡി., ചെക്ക്, പോസ്റ്റൽ ഓർഡർ തുടങ്ങിയ രൂപത്തിൽ സ്വീകരിക്കുന്നതല്ല. ഇനങ്ങളെപ്പറ്റിയുള്ള വിശദവിവരങ്ങൾ ദർഘാസിനൊപ്പം ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ` 224-ന് ലഭ്യമാണ്. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യം, ` 200-ന്റെ വിലയുള്ള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. A7/304/2018/KGPTC. 21st August 2018.

Sealed tenders are invited for the supply of Tools and equipment for the functioning of Electrical Workshop to Kerala Govt. Polytechnic College, Kozhikode.

Estimate Amount— ` 1,45,750.

The tenders should be superscribed the tender No. A7/304/2018/KGPTC due on 24-10-2018 at 3 p. m. and addressed to the Principal, Kerala Govt. Polytechnic College, Kozhikode. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 25-10-2018 in the presence of such of the tenderers or their authorized representatives who may be present at the time.

Intending tenderers may on application to the Principal, Kerala Govt. Polytechnic College, Kozhikode, obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 448

which is the price fixed for a form/set of forms and which is not refundable under any circumstances. Those who need the tender form by post should send M.O. ` 485 to the Principal, Kerala Govt. Polytechnic College, Kozhikode. The tender forms are not transferable. Sale of tender forms will be closed at 2 p. m. on 20-10-2018. DD/Cheque/Postage stamps etc. will not be accepted towards the cost of the tender forms not will forms be sent by VPP. Duplicate tender forms, if required will be issued at ` 224 per copy. As per condition the tenderer should send along with his tender an preliminary agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest money deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

Detailed List of tool and Equipment

Sl. No.	Name of item with specification	Quantity required
(1)	(2)	(3)
1	Multimeter (uto range) DC 1000V, 20A, 220M ohm AC-1000V, 20A, 220 M ohm	6 No.
2	Ammeter 0-1 AMI	3 Nos.
3	Ammeter 0-2 AMI	3 Nos.
4	Ammeter 0-5 AMI	3 Nos.
5	Ammeter 0-10 AMI	2 Nos.
6	Ammeter 0-100 mAMC	3 Nos.
7	Ammeter 0-250 mAMC	2 Nos.
8	Ammeter 0-10/20 AMC	2 Nos.
9	Voltmeter 0-300 VMI	3 Nos.
10	Voltmeter 0-500 VMI	3 Nos.
11	Voltmeter 0-30 VMC	3 Nos.
12	Energy meter 1 Ph 240V.50Hz	2 Nos.
13	Energy meter 3 Ph 415V.50Hz	1 No.
14	Crimping Tool-suitable for No. 10, 8 and 6 sockets	3 Nos.
15	Side cutting Plier 150 mm	5 Nos.
16	Wire stripper	5 Nos.
17	Nose Plier 120 mm	5 Nos.
18	DOL starter 415 V	2 Nos.
19	Star-delta starter (manually operated) 415 V	1 No.
20	Semi automatic star-delta starter	1 No.
21	ICTP switch 32 A, 3 phase, 415 V	3 Nos.
22	Isolater 32 A, 3 phase	4 Nos.
23	Isolater 16 A, 1 phase	5 Nos.
24	Rheostat 1.2 A, 1200 ohm	3 Nos.
25	Rheostat 2 A, 500 ohm	2 Nos.
26	Rheostat 3.3 A, 86 ohm	2 Nos.

(1)	(2)	(3)
27	Auto transformer 240 V,10 A,50/60 Hz	1 No.
28	Regulated DC power supply 0-30V 5A	2 Nos.
29	Induction motor 1 HP, 3 ph, 1.8 amp 01 No. for using dol starter,1 No. for using star-delta starter	2 Nos.
30	Electrical drill com screw driver 10 mm chuck size, 310 w	1 No.
31	Spanner set 6-18 double ended	1 Set
32	Spanner set 6-18 double ended ring type	1 S e t
33	Earth resistance tester	1 No.
34	Insulation tester (megger)	1 No.

Kerala Govt. Polytechnic College,
West Hill, Kozhikode.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ഡി/396/2018(2). 2018 സെപ്റ്റംബർ 3.

തോട്ടട ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂളിലെ വർക്ക്ഷോപ്പിലേക്ക് ആവശ്യമായ ലേത്ത് മെഷീനുകൾ വാങ്ങുന്നതിനുവേണ്ടി സീൽ ചെയ്ത ടെണ്ടറുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ഉപകരണത്തിന്റെ പേര്—ലെയ്ത്ത് മെഷീൻ എൽ.ഒ.ബി 4.6 ഫീറ്റ്, ഡബ്ല്യു.ഒ.ബി 9.6 ഇഞ്ച്, സെന്റർ ഹൈറ്റ് 6.6 ഇഞ്ച്, സ്പിണ്ടിൽ ബോർ 38 എം.എം, ഡിസ്റ്റൻസ് ബിറ്റിവിൻ സെന്റർ 600 എം.എം.—3 എണ്ണം.

അടങ്കൽ തുക—` 2,55,000.

നിരതദ്രവ്യം—1%.

ടെണ്ടർ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 500 + ജി.എസ്.ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 250 + ജി.എസ്.ടി.

ടെണ്ടറുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—3-10-2018, 2 മണി.

ടെണ്ടർ ഫോറങ്ങൾ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—3-10-2018, 11 മണി.

ടെണ്ടറുകൾ തുറക്കുന്ന തീയതിയും സമയവും—3-10-2018, 3 മണി.

ടെണ്ടർ ഫോറം നേരിട്ടും തപാൽ മാർഗ്ഗവും ലഭിക്കുന്നതാണ്. തപാൽമാർഗ്ഗം ആവശ്യമുള്ളവർ ഫോറത്തിന്റെ വിലയും തപാൽ ചാർജ്ജായ ` 35-ം മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്.

ഉപകരണങ്ങളുടെ വിശദവിവരം ദർഘാസ് ഫോറത്തിന്റെ കൂടെ ലഭിക്കുന്നതാണ്. ` 200-ന്റെ മുദ്ര പത്രത്തിൽ ഉടമ്പടി അടക്കം ചെയ്യേണ്ടതാണ്.

No. D/396/2018/(2). 3rd September 2018.

Sealed tenders are invited for the supply of Laith Machines required for Workshop of Govt. Technical High School, Thottada, Kannur.

Name of item—Lathe Machine 3 Nos.
Specification LOB 4.6 Feet, WOB 9.6 inch, Centre Height 6.6 inch, Spindle Bore 38 mm, Distance between centre 600 mm.

Estimated Cost—` 2,55,000.

E.M.D—1% to be submitted with the tender.

Cost of tender form :

Original—` 500 + GST.

Duplicate—` 250 + GST.

Last date and time of sale of tender forms—3-10-2018, 11 a. m.

Last date and time of receipt of tender forms—3-10-2018, 2 p. m.

Date and time of opening tenders—3-10-2018, 3 p. m.

Tender form can be obtained by direct or by post—Those who obtain tender form by post send ` 35 in addition to tender form by money order.

Agreement—Agreement to be executed and signed in Kerala Stamp Paper worth ` 200 with the tender.

Govt. Technical High School,
Kannur.

(Sd.)
Superintendent.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി2/3179/2018/GCEK. 2018 സെപ്റ്റംബർ 6.

കണ്ണൂർ എഞ്ചിനീയറിംഗ് കോളേജിലെ കായിക വിദ്യാഭ്യാസ വിഭാഗത്തിലെ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി2/3179/2018/GCEK.

അടങ്കൽ തുക—` 1,66,650.

നിരതദ്രവ്യം—` 1%

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ—` 472.

ഡ്യൂപ്ലിക്കേറ്റ്—` 236.

തപാൽ വഴി—` 502 (` 472+ ` 30.)

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—17-10-2018, 11 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-10-2018, 12 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-10-2018, 2 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി, ഒപ്പ് എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D2/3179/2018. 6th September 2018.

Sealed tenders are invited for the supply of Sports items and equipments for Physical Education Department of Govt. College of Engineering Kannur.

Approximate Cost—` 1,66,650.

E.M.D—1% of quoted rate.

The tender should be superscribed No. D2/3179/18/GCEK and addressed to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563. Last date of receipt of tender is on 17-10-2018 at 12 Noon and the tender will be opened on 17-10-2018 at 2 p. m. in the presence of such of the tenderers or their authorized representatives who may be present at the time. Late tenders will not be accepted.

Intending tenderers may on application to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563 obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a Cash remittance of ` 400 + 18% GST= ` 472 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 11 a. m. on 17-10-2018. Cheques, Postage Stamps, D.D, IPO etc. will not be accepted towards the cost of forms.

Those who want tender form by post should sent an additional amount ` 30 towards the postal charge.

Sale of tender forms will begin only after publication of notification in the dailies.

Govt. College, of Engineering, Kannur.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി4/475/2018.

2018 ആഗസ്റ്റ് 29.

ടെക്നിക്കൽ ഹൈസ്കൂളിലെ വർക്ക്ഷോപ്പുകളിലേക്ക് ആവശ്യമായ ഫർണിച്ചറുകൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—2/2018.

ഇനം—വർക്ക്ഷോപ്പിലേക്ക് ആവശ്യമായ ഫർണിച്ചർ

ഏകദേശ അടങ്കൽ തുക—` 2,61,000.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 520 + 18% ജി.എസ്.ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 260 + 18% ജി.എസ്.ടി.

തപാൽ വഴി—` 520 + 18% ജി.എസ്.ടി. + ` 27

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—3-10-2018, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—3-10-2018, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—4-10-2018, 10 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ സുപ്രണ്ട്, ഗവ. ടെക്നിക്കൽ ഹൈസ്കൂൾ, ചെറുവത്തൂർ കാസർഗോഡ് എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D4/475/2018.

29th August 2018.

Sealed tenders are invited for the supply of Furniture for Workshop use of Govt. Technical High School, Cheruvathoor.

Tender No.—2/2018.

Estimate Cost—` 2,61,000.

Cost of tender form:

Original—` 520 + 18% GST.

Duplicate—` 260 + 18% GST.

By Post (Original)—` 520 + 18% GST+ ` 27

Last date and time of sale of tender form—3-10-2018, 2 p. m.

Last date and time receipt of tender—3-10-2018, 3 p. m.

Date and time of opening of tender—4-10-2018, 10 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders to be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is nonrefundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by Money Order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

Items with specifications

<i>Sl. No.</i>	<i>Name of Items with Specification</i>	<i>Quantity</i>
1	Steel Cabinet 198×90×48 c.m. 20 SWG	7
2	AW Arm Chair Plank Seat & Reaper Back	14
3	AW DD Table 120×75×75	5
4	AW Lab table 180 L × 90 W × 75 H Attached caboard with power plug. 45 cm. caboard H from table top	6
5	Wooden Platform 80 × 45 × 20	1

Government Technical High School,
Cheruvathur.

(Sd.)
Superintendent.